BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE AT CHENNAI.

ORIGINAL APPLICATION NO.103 OF 2020 (SZ)

S. Sakthivel

...Applicant(s)

Vs

The District Environment Engineer,
The Tamil Nadu Pollution Control Board,
and others.

...Respondent(s)

INDEX

Filed by
Thiru. C. Kasirajan,
Advocate, Chennai.

Report of the Joint Committee in compliance with the order dated. 12/01/2021 issued by the Hon'ble National Green Tribunal in the matter of O.A. No.103/2020

1. Back Ground:-

The allegation in this application is regarding the proposed power loom in the "Mixed Residential Use Zone" by 4th respondent in S.No.1602A1B of Tharamangalam Village of Salem District in violation of the zone regulations under the Town and Country Planning Act, 1971. According to the applicant, as per the Town and Country Planning Act, 1971 in the approved Town Planning Plan, the proposed area is shown as mixed zone where establishment of power loom is not permissible. Also, there are residential houses and Educational Institutions nearby and even on account of the existence of some power looms which were functioning in that area, lot of noise pollution is being caused affecting the health of the people. It is understood that overlooking the guidelines and regulations, the authorities have illegally granted permission and on that basis he is trying to establish a power loom in the disputed area. If this is allowed to come, then the people of the locality will be further affected.

The applicant filed the application seeking the following reliefs:-

a. *Direct the respondent to shift the proposed power loom industry being established at S. No. 1602A1B of Tharamangalam Village to any other area with appropriate zone classification under the Town and Country Planning Act, 1971.*
b. *Issue an order of permanent restraining the 3rd respondent from providing electricity connection to industries located in residential areas, including disconnection of the electricity connection if any provided to the 4th respondent.*

The Hon'ble National Green Tribunal (SZ), Chennai in the matter of Original application No. 103/2020 field by Thiru.S.Sakthivel against the Power Looms located in Tharamangalam, Omalur Taluk, Salem District passed an order dated. 10/07/2020 in para 11 that

"In order to ascertain the violation of the siting criteria and other aspects and pollutions alleged by the applicant and possible impact of pollution, as pollution free environment is part of right to life for the people of the locality, we feel it appropriate to appoint a Joint Committee comprising of a Senior official from Regional Office of Central Pollution Control Board, Chennai, the District Collector, Salem District and a Senior Scientist or an Officer attached to the Tamil Nadu Pollution Control Board as nominated by the Chairman, Tamil Nadu 6 Pollution Control Board to inspect the area in question and submit a factual and action taken report if there is any violation and also to ascertain the possible impact on environment, particularly air and noise pollution

that is likely to be caused on account of the operation of the unit, if it is allowed to come and existence of residential houses, schools and other silent zones near the proposed unit and also the carrying capacity of the allowing such units to come in that area with reference to air and noise pollution likely to happen and submit a factual and action taken report to this Tribunal within a period of two months."

In compliance of the above, mentioned order, the Chairman, Tamil Nadu Pollution Control Board, Chennai constituted a Committee comprising of the following officials.

Sl.No	Committee Members	
1.	The District Collector, Salem.	Member
2.	Scientist, Central Pollution Board, Chennai.	Member
3.	District Environmental Engineer, Tamil Nadu Pollution Control Board, Salem.	Member / Convener
4.	Assistant Director(Lab), Advanced Environmental Laboratory, Tamil Nadu Pollution Control Board, Salem District.	Member

The joint committee filed a report before the Hon'ble NGT. Based on that, the Hon'ble NGT Chennai passed on order (**Annexure-I**) dated. 12/01/2021 with the following terms and references to the committee.

I. Whether running of a power loom is a permissible activity as per the Town Planning Scheme or as per the Municipal law.
II. The category of a power loom industry.
III. Whether consent order is to be obtained by the power loom unit.
IV. Whether power loom units have got any permission from the activities.
V. Violation of mixed residential use zone.
VI. Ambient Noise survey has to be taken at different point of time.
VII. Remedial measures are to be taken for mitigating the noise.

2. <u>Compliance of the terms and reference</u>

I. <u>Whether running of a power loom is a permissible activity as per the Town Planning Scheme or as per the Municipal law.</u>

The Municipal administration and water supply (MA.I) Department, Tamil Nadu issued G.O (Ms)No. 18, dated. 04/02/2019 under the Tamil Nadu Town & Country Planning Act, 1971 as the Tamil Nadu combined Development and Building Rules, 2019.

The zoning regulation of the above said Rules, it is reported in annexure - xviii, sub division- xxiii (**Annexure-II**) that the following "activity is permitted in residential use zone".

"Industries listed by the Tamil Nadu Pollution Control Board as Green industries listed in **Annexure-III** an

d subject to maximum installation of 30 HP".

In addition, the additional Director, Directorate of Town and Country planning has reported vide her letter dated. 09/02/2021 (**Annexure-IV**) that power loom activity is permitted in residential area.

In view of the above, All the power looms are in operation with less than 5HP motor. Hence, power loom is permitted in residential area and mixed residential area.

The Executive Officer, Tharamangalam selection grade Town Panchayat, Tharamangalam reported in his letter dated 15/09/2020 that power looms have not obtained building permission. Copy of the letter is submitted vide **Annexure-V**.

II. <u>The category of a power loom industry.</u>

The Joint Committee has found that power looms are classified under the Green category (Category No. 3034) vide TNPCB Proceedings No. 06 dated. 02/08/2016 based on the CPCB guidelines on classification of industrial sectors.

In Tharamangalam, power loom units are tiny sector unit and there is no Air pollution from this unit since Ambient Air Quality survey was carried out in 4 locations in this Town. The report of analysis reveals that the particulate matter level is well below the prescribed limit. CPCB has not considered noise as a pollutant during categorization of industries.

III. <u>Whether consent order is to be obtained by the power loom unit.</u>

The Joint Committee has found that power looms are classified under the Green category (Category No. 3034) vide TNPCB Proceedings No. 06 dated. 02/08/2016 based on the CPCB guidelines on classification of industrial sectors. Hence, these units are coming under the consent mechanism.

In Tharamangalam, power loom units are tiny sector unit and there is no Air pollution from this unit since Ambient Air Quality survey was carried out in 4 locations in this Town. The report of analysis reveals that the particulate matter level is well below the prescribed limit. CPCB has not considered noise as a pollutant during categorization of industries.

IV. **Whether power loom units have got any permission from the activities.**

There are about 1500 power looms are located in Tharamangalam area with free power supply of 750 units for two months. Out of which, only 8 power loom have obtained consent order of the Board. More than 10000 power looms could be located in Salem District alone.

The Executive Officer, Tharamangalam selection grade Town Panchayat, Tharamangalam reported in his letter dated 15/09/2020 that power looms have not obtained building permission copy of the letter is submitted vide **Annexure-V.**

V. **Violation of mixed residential use zone.**

The Municipal administration and water supply (MA.I) Department, Tamil Nadu issued G.O (Ms)No. 18, dated. 04/02/2019 under the Tamil Nadu Town & Country Planning Act, 1971 as the Tamil Nadu combined Development and Building Rules, 2019.

The zoning regulation of the above said Rules, reported in annexure-xviii, subdivision- xxiii (**Annexure-II**) that the following "activity is permitted in residential use zone".

"Industries listed by the Tamil Nadu Pollution Control Board as Green industries listed in Annexure-VI and subject to maximum installation of 30 HP".

In addition the additional Director, Directorate of Town and Country planning has reported vide her dated. 09/02/2021 (**Annexure-III**) that power loom activity is permitted in residential area.

All the power looms are in operation with less than 5HP motor. Hence, this activity is permitted in residential area and mixed residential area.

The Executive Officer, Tharamangalam selection grade Town Panchayat, Tharamangalam reported in his letter dated 15/09/2020 that power looms have not obtained building permission copy of the letter is submitted vide **Annexure-IV.**

VI. **Ambient Noise survey has to be taken at different point of time.**

Ambient Noise survey has been carried out in residential area, commercial area, mixed residential area and silence zone from 13/10/2020 to 17/10/2020. 24 hours continuous Noise monitoring has been carried out during day (10 – 12 samples) and Night time (4 – 5 samples) from Ward No. 1 to Ward No. 18 (all the wards) with 30 minutes sampling frequency.

The Ambient Noise level survey details is submitted vide **Annexure-VI.**

The consolidated day and Night monitoring in different locations and different time is tabulated below.

2. Status of Ambient Noise Level in Tharamangalam Town

I. Ambient Noise Level Monitoring report is tabulated below. (During day time)

Sl. No	Ward	Date of survey	Equivalent Sound Pressure level over a period of 16 hrs. (0600 to 2200 hours) dB(A)	L_{min}	L_{max}	Observed land use clarification
1.	1st ward	14.10.2020	53.1	41.8	99.5	Residential
2.	2nd ward (i)	14.10.2020	54.25	41.4	89.6	Residential
3.	2nd ward (ii)	16.10.2020	65.84	46.8	100.3	Commercial
4.	3rd ward	15.10.2020	63.36	42.4	102.1	Residential
5.	4th ward(i)	13.10.2020	52.69	36.7	76.4	Residential
6.	5th ward	13.10.2020	49.87	39.0	82.2	Residential
7.	6th ward	15.10.2020	59.43	40.1	92.0	Residential
8.	7th ward	16.10.2020	46.56	35.8	56.8	Residential
9.	8th ward	16.10.2020	81.15	59.6	117.4	Commercial
10.	9th ward	15.10.2020	66.17	48.7	107.4	Residential
11.	10th ward	14.10.2020	57.36	43.0	92.3	Silence Zone
12.	11th ward	17.10.2020	43.94	36.2	78.5	Residential
13.	12th ward	15.10.2020	64.98	45.3	102.6	Mixed
14.	13th ward	14.10.2020	55.27	42.3	88.4	Residential
15.	14th ward	13.10.2020	49.43	36.6	95.8	Residential
16.	15th ward(i)	13.10.2020	51.57	37.9	95.4	Residential
17.	16th ward(i)	18.10.2020	56.63	41.9	93.6	Silence Zone
18.	16th ward(ii)	14.10.2020	68.86	55.8	94.7	Residential/Agri
19.	17th ward	16.10.2020	83.56	61.9	117	Commercial
20.	18th ward	13.10.2020	49.06	40.5	83.5	Silence/ Background
21.	18th ward(ii)	14.10.2020	51.17	35.6	88.4	Residential/ School
22.	Jalakandapuram GRV	13.10.2020	72.44	44.1	94.5	Residential*
23.	Milakaikaranur	13.10.2020	63.97	55.8	94.7	Residential
24.	Sakthivel House	14.10.2020	54.94	44.2	80.6	Residential

*In side the power loom within 1m from the source

II. Ambient Noise Monitoring report is tabulated below - (During Night time)

Sl. No	Ward	Date of survey	Equivalent Sound Pressure level over a period of 8 hrs. (2200 to 0600 hours)	L_{min}	L_{max}	Observed land use clarification
1.	1st ward	14.10.2020	54.05	48.3	80.6	Residential

2.	2nd ward (i)	14.10.2020	53.08	43.4	83.6	Residential
3.	2nd ward (ii)	16.10.2020	63.53	43.7	83.3	Commercial
4.	3rd ward	15.10.2020	44.13	36.4	83.8	Residential
5.	4th ward(i)	13.10.2020	45.53	41.8	76.6	Residential
6.	5th ward	13.10.2020	47.97	40.7	89.5	Residential
7.	6th ward	15.10.2020	43.75	34.5	83.8	Residential
8.	7th ward	16.10.2020	63.09	43.2	90.2	Residential
9.	8th ward	16.10.2020	78.47	56.0	113.3	Commercial
10.	9th ward	15.10.2020	55.46	41.2	93.0	Residential
11.	10th ward	14.10.2020	48.9	40.5	91.4	Silence Zone
12.	11th ward	17.10.2020	60.12	46.7	88.5	Residential
13.	12th ward	15.10.2020	51.26	41.1	83.5	Mixed
14.	13th ward	14.10.2020	48.79	40.2	90.8	Residential
15.	14th ward	13.10.2020	57.41	37.6	87.9	Residential
16.	15th ward(i)	13.10.2020	51.64	37.9	88.6	Residential
17.	16th ward(i)	17.10.2020	42.86	25.9	84.8	Silence Zone
18.	17th ward	16.10.2020	79.68	56.0	118.4	Commercial
19.	18th ward(i)	13.10.2020	49.62	40.1	108	Silence/ Background
20.	Sakthivel House	14.10.2020	37.13	31.4	67.6	Residential

Ambient noise level measurement was carried out at 27 locations covering 16 Residential, 4 commercial/mixed, 4 silence zones and 3 locations at source which are all falls within the region from Ward No.; 1 to 18 of the Tharamangalam Town Panchayat, Salem District during October 13-18th, 2020. As the streets are narrow, the measuring instruments are placed at free space keeping at least one meter free distance all around so as to avoid influences of other sources and hindrance of free measurement. The average values of 30 minutes intervals were recorded and computed for day and night average at each location. Day time monitoring was carried out from 6 am to 10pm for 16 hours and night time monitoring was carried out 10pm to 6am for 8 hrs. The parameters measured during the day time and night time averages were computed as Leq, Lmin, Lmax, L10, L50& L90in dB(A), which are depicted in the table.

The average Ambient Noise level, Leq at the applicant residence was 54.94 dB(A). Though it is within limit, some time it exceeded the limit. Noise level was 37.13 dB(A) during night time which is well within the limit of 45dB(A).

However the average Ambient Noise level is slightly more than the prescribed limit in residential area in Tharamangalam area.

3. **Ambient Noise level at different distances from a power loom.**

Sl. No	Distance " M "	Mr.Murugesan power loom (ward-16) dB(A) L_{eq}	Thiru.Sekar ward-18 dB(A) L_{eq}
1.	10mts	84.1	67.0
2.	20 mts	70.7	64.5
3.	30mts	64.4	56.9
4.	40mts	58.4	50.0
5.	50mts	64.3	45.2
6.	60mts	60.0	42.7
7.	70mts	57.8	39.0

The above result reveals that the Noise level is less at the distance of 100m from a power loom. Hence, it is concluded that power looms can be permitted/allowed to operate with proper Noise control measures at a distance of 100M away from a residential house (approved / Not approved).

Ambient Noise level in vicinity of complainant residence

The complainant reported about 8 Nos. of power looms located nearby to his residence. Hence, Ambient Noise Level survey were carried out at three locations and the results are tabulated below

Sl.No	Name and address of the power loom	Date of survey	Ambient Noise level, L_{eq} dB(A)		Remarks
			Idle	In operation	
1	M/s.N. Selvaraj Power loom, 6/3-2 Kaatu Velayadudha Mudali Sandhu, Tharamangalam	27.01.2021	53.6	69.3 70.0 68.9 74.3 75.9 76.4	The ANL survey was carried out at distance of 10m from the power loom
2.	I. M/s.A.Selvaraj power loom, II. M/s.Muthulingam Power loom III. M/s.A.Gnanaprakasam Power loom Kaatu Velayadudha Mudali Sandhu, Tharamangalam	03.02.2021	48.2	68.6 65.4	The ANL survey was carried out at distance of 6m from the power loom
3	I. M/s.Rukumani power loom II. M/s.Dhanabagiyam power loom,	03.02.2021	48.6	52.8 53.0 57.2	The ANL survey was carried out at distance of 2m from the power

	Tharamangalam			54.6	loom
4	M/s.P.Manoharen Powerloom,	23.02.2021	55.6	62.4	The ANL survey was carried out at distance of 2m from the power loom
			57.3	63.8	
5	M/s.Madhulingam Power loom,	23.02.2021	53.3	68.2	The ANL survey was carried out at distance of 2m from the power loom
6	M/s.Kuberan Power loom, 6th ward, Tharamangalm	23.02.2021	44.6	65.1	The ANL survey was carried out at distance of 8m distance from the power loom
				67.2	
				64.2	

The Noise Pollution (Regulation and Control) Rules, 2000, Clause 7(1) as follows:

"A person may, if the noise level exceeds the ambient noise standards by 10 dB(A) or more given in the corresponding columns against any area/zone (or, if there is a violation of any provision of these rule regarding restrictions imposed during night time), make a complaint to the authority".

The noise level standards permitted and allowable limits (as per Noise Pollution (Regulation and Control) Rules, 2000) limited upto is given below:

Sl.No	*Ambient Noise Level Standards for Residential Zone*	*As per allowable limit by Noise pollution (Regulation and control Rules, 2000)*
1.	*45 (Night time)*	*55 (Night time)*
2.	*55 (Day time)*	*65 Day time)*

The above Ambient Noise Level Measured around the Complainant residence reveals that the noise level exceeds the ambient noise level standards by 10 dB(A) or more around the Power looms such as M/s.A.Selvaraj power loom, M/s.Muthulingam Power loom, M/s.A.Gnanaprakasam Power loom and M/s. N. Selvaraj Power loom, 6th Ward, Tharamangalam. Hence, Show Cause Notice under the Air (P&CP) Act, 1981 as amended has been issued to the above said units. Further action will be taken by the Board on receipt of the reply from the power looms..

4. <u>Status of Ambient Air Quality</u>

The 24-hours Ambient air quality samples of Particulate matter (PM_{10}) collected on eight hourly basis and gaseous samples of Sulphur Dioxide (SO_2) and Nitrogen Dioxide (NO_2) collected on four hourly basis and further computed to 24 hourly average

concentration as to compare with prescribed 24-hourly ambient air quality standard limits as notified in the National Ambient Air Quality Standards. The analysis results of 24hourly average is depicted in the table.

Ambient air quality analysis results of Tharamangalam area for the period from 13.10.2020 to 18.10.2020

Monitored Locations	Parameters/ Pollutants	13.10.2020 to 14.10.20	15.10.2020 to 16.10.20	17.10.2020 to 18.10.20	Compliance status	Standard Limits
Thiru.R.Ganesh S/o Raamankam 11/357, New street-3 Ward No 11th, Tharamangalam Salem District	Particulate Matter (PM_{10}) $\mu g/m^3$	48.0	49.0	51.0	Yes	100
	Sulphur Dioxide (SO_2)$\mu g/m^3$	4.6	6.1	5.7	Yes	80
	Nitrogen Dioxide (NO_2)$\mu g/m^3$	13.9	12.9	12.7	Yes	80
Tmt. Thulasi Sc-346, Raiv Gandhi Nagara, Thulasi House Ward No 15th, Tharamangala	Particulate Matter (PM_{10}) $\mu g/m^3$	51.0	54.0	53.0	Yes	100
	Sulphur Dioxide (SO_2)$\mu g/m^3$	8.2	7.9	8.8	Yes	80
	Nitrogen Dioxide (NO_2)$\mu g/m^3$	18.7	15.2	13.7	Yes	80
Thiru.K.Mathyalagan S/o Kandasamy, PattappanKoil Street, Ward no-1, , Tharamangalam, Salem Dist	Particulate Matter (PM_{10}) $\mu g/m^3$	48.0	49.0	45.0	Yes	100
	Sulphur Dioxide (SO_2)$\mu g/m^3$	8.0	6.9	6.3	Yes	80
	Nitrogen Dioxide (NO_2)$\mu g/m^3$	14.4	15.1	13.3	Yes	80
Thiru.S.Subramanyan S/o Sitan, MGR Colony, Ward No.4 , Tharamangalam, Salem Dist	Particulate Matter (PM_{10}) $\mu g/m^3$	45.0	44.0	42.0	Yes	100
	Sulphur Dioxide (SO_2)$\mu g/m^3$	6.8	6.5	6.3	Yes	80
	Nitrogen Dioxide (NO_2)$\mu g/m^3$	14.9	14.1	14.4	Yes	80

The above analysis results reveal that the concentration of Particulate matter (PM_{10}), Sulphur Dioxide (SO_2) and Nitrogen Dioxide (NO_2) measured at all four locations in Tharamangalam area are within the prescribed 24 hourly Ambient Air Quality Standard limits as notified in the National Ambient Air Quality Standards and thus complying with the Standards. It is also observed that the air pollution in this area is far below the prescribed standards limit and no other sources are found except vehicle movement of the inhabitants in this vicinity.

5. Ambient Noise level with PVC strip curtain at power loom.

In order to reduce Noise in Ambient, a strip curtain provided in two units and measured Noise reduction level as tabulated below. There is reduction of Noise level of 5 to 7 dB(A).

Sl. No	Place	Ward-16	
		Without PVC strip curtain dB(A) Average Leq	With PVC strip curtain dB(A) Average Leq
1.	Thirumurugan ward-16	65.01	60.64
2	4th ward	56.38	49.03

The above result shows that the strip curtain in the door opening helps to reduce the Noise level of around 6dB(A). Hence, curtain made of good absorption material is recommended as Noise control measures by the committee. Number of plastic layers may be increased in such a way that the incremental noise due to power loom on Ambient Air at the boundary of public place shall not exceed 10dB(A).

6. Conclusion

1. Most of the power looms are being operated by the house owner and his family themselves. No labour is engaged. Power looms are used as their residence too. One or two persons are operating a power loom. The investment will be one or two lakhs for a power loom.
2. Free power supply has been effected by the Govt. of Tamil Nadu to the power loom units in Tamil Nadu. Each power loom can avail 750 units once in two months.
3. The Assistant Engineer, TANGEDCO, Tharamangalam furnished the list of 1797 Nos. of power looms in Tharamangalam Town.
4. The 24 hours continuous Ambient Air quality survey was carried out at four places on 13/10/2020, 15/10/2020 & 17/10/2020. The Test Report reveals that the parameters such as particulate matter, Sulphur dioxide and Nitrogen dioxide are well within the prescribed limits.
5. The Average Ambient Noise level is slightly more than prescribed limit in residential area since the Noise Pollution (Regulation and Control) Rules 2000 Permits up to 10dB(A) allowance or exceedance from the ambient noise standards.
6. The Ambient Noise level, Leq at the applicant residence was 54.94 and 37.13dB(A) during day and night time respectively. The prescribed standard is 55 & 45dB(A) in day and night time respectively. Thus complied with the National Ambient Noise Standards.
7. As per the Ambient Noise level report, the average Ambient Noise level is slightly more than the prescribed limit in residential area in Tharamangalam area.
8. The Noise level can be controlled by providing a strip curtain to control 5 to 7 d(B)A.
9. Power loom can be established with proper Noise control measures at a distance of 100m away from a residential house. At present, there is no siting criteria for siting up of power looms.
10. Siting criteria for setting up of new power looms;
    i. A new power loom shall obtain plan approval and consent to establish from the Tamil Nadu Pollution Control Board
    ii. New power loom shall not locate within 100M from approved / non approved residence, layouts, NH/SH, educational institutions, hospitals and public worship places.
    iii. There should be at least 200 m distance in between two power looms.

iv. TANGEDCO shall not sanction power supply to the power looms without prior plan approval from local body and consent orders from the Tamil Nadu Pollution Control Board.

11. TNPCB shall recategorize the tiny sector power looms based on number of power looms, Water & air pollution (including Noise) potential, Solid & Hazardous waste generation and sanctioned power load.

12. Show cause notice have been issued to the power loom units M/s. Selvaraj Power loom, M/s. Gnanaprakasam power loom, M/s. Muthulingam power loom and M/s. N.Selvaraj power loom since they are located nearer to the complainant residence and also letting out Noise more than the prescribed time. Further action will be taken against the units in case the units failed to control Noise.

7. **Remedial measures and recommendation for the existing power loom (Existing means installed on or before 26/03/2020 in Tharamangalam Town)**

1. The power looms should be operated in between 6 A.M to 6 P.M in Tharamangalam Town area.
2. The power loom shall not enhance their capacity by adding more looms or any means.
3. Additional power loom should not be installed within the existing power loom.
4. TANGEDCO should not effect additional power load to the existing power loom in Tharamangalam area. The Superintending Engineer, TANGEDCO, Mettur Salem District should issue necessary instruction in this regard.
5. The Executive officer, Selection Grade Town Panchayat, Tharamangalam shall not issue any permission / plan approval for the expansion activities for the existing power looms.
6. All the existing power looms shall provide adequate noise control measures at the doors and windows to reduce Ambient Noise Level within three month time and the compliance report shall be submitted by the Executive officer, Selection Grade Town Panchayat, Tharamangalam to the TNPCB.
7. Ambient Noise monitoring shall be carried out at the applicant residence after providing Noise control measures in the respondent No.4.
8. TANGEDCO can impose fine if any unit operates after 6 P.M.
9. Utmost care shall be taken in maintenance of the power looms in good working condition so as to minimize the noise generation at bare minimum.
10. TNPCB shall impose Environmental Compensation as per the Executive Officer, SGTP, Tharamangalam recommendation, if the existing power loom units fail to provide strip curtain at the door openings within three months.

11. The Executive Officer, Selection Grade Town Panchayat, Tharamangalam shall monitor the operation time of the power loom and the strip curtain made of good adsorption material installation. If there is any violation in this regard, action should be initiated against the power loom including seizure of raw materials and products etc.,

For the Proposed power loom units in Tharamangaam Town

1. A new power loom shall obtain plan approval and consent order from the Tamil Nadu Pollution Control Board in Tharamangalam Town area.
2. New power loom shall not locate within 100M from approved / non approved residential, layouts, NH/SH, educational institutions, hospitals and public worship places in Tharamangalam Town area.
3. There should be at least 200 m distance in between two power looms.
4. TANGEDCO shall not effect power supply to the power looms which have not obtained plan approval from local body and consent orders from the Tamil Nadu Pollution control Board in Tharamangalam Town area.

District Collector,
Salem District.

Scientist - C,
Central Pollution Board,
Chennai.

24/03/2021

District Environmental Engineer,
Tamil Nadu Pollution Control Board,
Salem.

24/3/21

Assistant Director(Lab),
Advanced Environmental Laboratory,
Tamil Nadu Pollution Control Board,
Salem.

Annexure - I

15

Item No.12 BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI

Original Application No. 103 of 2020 (SZ)
(Through Video Conference)

IN THE MATTER OF:

S. Sakthivel ...Applicant(s)

Vs

The District Environment Engineer, ...Respondent(s)
The Tamil Nadu Pollution Control Board and others.

Date of hearing: 12.1.2021

CORAM:

HON'BLE MR. JUSTICE K. RAMAKRISHNAN, JUDICIAL MEMBER
HON'BLE MR. SAIBAL DASGUPTA, EXPERT MEMBER

For Applicant(s): Mr. Yogeshwaran

For Respondent(s): Sri. Kasirajan represented by
Ms. Meena for R1
Dr. V.R. Thirunarayanan for R2
Sri. Abdul Saleem for R3

ORDER

As per order dated 10.7.2020, this Tribunal has constituted a Joint Committee to go into the question and submit a report and posted the case to 11.9.2020. On 11.9.2020, it was adjourned to 15.12.2020 and on 15.12.2020, it was adjourned to today by notification.

2. When the matter came up for hearing today through Video Conference, Sri. Yogeshwaran represented the applicant. Sri. Kasirajan through Ms. Meena represented 1st respondent, Dr. V.R. Thirunarayanan represented the 2nd respondent and Sri. Abdul

Saleem appeared for 3rd respondent.

3. We have received the report by the Joint Committee. The report of the Joint Committee is general in nature and there are certain contradictions regarding the observations made by the committee members as well as the Expert Member appointed to conduct the carrying capacity study regarding the noise level in that area. Further, it is not stated in the report whether running of power loom is a permissible activity as per the Town Planning Scheme or as per the Municipal Law in that area and the category in which the activity falls and whether 'consent' to be obtained by them and whether they have got any permission from the authorities for doing this activity.

4. These things are not mentioned in the report. Further, they have not mentioned anything about the siting criteria, though it was mentioned that some thing will have to be carried out if new power loom is established.

5. It may be mentioned here that as per the notification produced by the applicant along with the application, in a mixed residential zone and such type of activity is not permitted. Further, if the capacity of the electric motor which is likely to be installed is having more than 20HP for running any industry then, that can be established only in commercial zone and not mixed residential use zone.

6. Inspite of all these things, the committee has not made any mention about the violations of the mixed residential use zone and

also the permitted activity as per the notification issued by the Tamil Nadu Government itself in this regard.

7. Further, the committee has taken only the average noise level that has been calculated in different locations for the purpose of assessing the noise level. But that appears to be not the proper approach but that will have to note the noise level that is being emanated from the industry on each occasion at different point o time. It has to be calculated on the basis of the actual noise that has been recorded at the time of inspection and also the reason for the same and if any remedial measure is required, they have to suggest the remedial measures while conducting the activity if the activity is permissible activity in that area. Merely because certain activities are being done in the residential houses by the family members as their livelihood, but it is not a permissible activity against the environmental norms, then the same cannot be permitted in law. We have sympathy for such persons but that would not help the violators to perpetrate the violation if it is an impermissible activity.

8. So the committee is directed to file a further report regarding the observations made by this Tribunal and the remedial measures to be taken for mitigating the situation and even if any shifting has to be done to relocate the same without affecting their livelihood, then that also will have to be considered by the District Collector and come with their proper action plan in this regard. The Committee is directed to

conduct further noise monitoring test and submit the report to this Tribunal through e-filing in the form of Searchable PDF/OCR Supportable PDF and not in the form of Image PDF along with necessary hardcopies to be produced as per Rules.

9. The committee as well as the District Collector are directed to submit the report to this Tribunal on or before 12.2.2021

10. The Pollution Control Board is directed to monitor the noise level continuously so as to ascertain level of noise emanated from the alleged industry and submit their independent report regarding the same.

11. The Registry is directed to communicate this order to the Members of the committee as well as official respondents through e-mail immediately so as to enable them to comply with the direction of this Tribunal.

For consideration of further report, post on 12.2.2021

.....J.M.
(Justice K. Ramakrishnan)

.....E.M.
(Shri. Saibal Dasgupta)

O.A. No.103/2020
12.1. 2021
Kkr

ABSTRACT

Rules – Framing of the Tamil Nadu Combined Development and Building Rules, 2019 – Notification - Issued.

MUNICIPAL ADMINISTRATION AND WATER SUPPLY (MA.I) DEPARTMENT

G.O.(Ms) No.18 **Dated: 04.02.2019**
(Thiruvalluvar Aandu 2050,
Vilambi, Thai - 21)

Read:

1. From the Secretary, MoUD, GOI, D.O.No.K-14011/ 83/2016-UD-II, dated 12.09.2016.
2. From the Member-Secretary, CMDA, letter No.C1/ 20172/2013, dated 09.03.2017 and 02.06.2017.
3. G.O.Ms.No.81, MAWS(MA1) Dept, dated 21.08.2018.
4. From the Principal Secretary/Member-Secretary, CMDA, D.O.lr.No.C1/14867/2018, dated 24.10.2018.
5. Meeting held on 22.11.2018 to discuss the recommendations of the Committee on the comments from public.
6. From the Principal Secretary/Member-Secretary, CMDA, D.O.lr.No.C1/14867/2018, dated 29.11.2018.
7. The Public (SC) Department, letter No.C.D No.18 (02/2019), dt.19.01.2019, communicating the Extract of the Minutes the meeting of the Council of Ministers held on 18.01.2019.

ORDER:

There is a need to ensure more efficient and sustainable utilization of scarce land, ensuring availability of land for various purposes to make housing more affordable, ensure effective enforcement of regulations relating to development and building construction and to promote ease of doing business in the State of Tamil Nadu. Therefore, the Government after careful consideration, have decided to revise and re-issue various existing Building Rules under various Acts for Corporations, Municipalities, Town Panchayats and Village Panchayats and Development Rules/Regulations issued under the Tamil Nadu Town & Country Planning Act, 1971 as the Tamil Nadu Combined Development and Building Rules, 2019.

2. The Tamil Nadu Combined Development and Building Rules, 2019 are aimed at simplifying the rules and procedure for approval, for development of layouts and buildings with focus on safety, security and sustainability as also to enhance consistency and transparency. This exercise

is based on a number of studies, reports and International consensus reflected in the United Nations Habitat's New Urban Agenda, which advocate greater urban density and compactness of cities to promote better use of scarce land and the easing of Floor Space Index (FSI) restrictions to enable persons belonging to the Low Income Group to buy houses at affordable prices. Provisions of the National Building Code, 2016 and the Model Building Bye-laws, 2016 have also been incorporated. The Rules cover the provision of barrier free environment for differently abled, elderly, children, Rain Water Harvesting, Re-cycling of Grey Water, Solar Energy Capture, Provision of Closed Circuit Televisions and Regulation of Swimming Pools.

3. Accordingly, the appended Notification will be published in an Extra-Ordinary issue of the Tamil Nadu Government Gazette dated 04.02.2019.

4. This G.O. issues with the concurrence of Housing & Urban Development Department vide its U.O.No.2167/ UD4(3)/2019, dated 01.02.2019.

(BY ORDER OF THE GOVERNOR)

HARMANDER SINGH
PRINCIPAL SECRETARY TO GOVERNMENT

To
The Works Manager, Government Central Press, Chennai – 600 079.
The secretary to Governor, Raj Bhavan, Chennai - 600 022.
The Additional Chief Secretary, RD&PR Dept, Chennai – 600 009.
The Principal Secretary, Hg&UD Dept, Chennai – 600 009.
The Member Secretary,Chennai Metropolitan Development Authority, Chennai – 600 008.
The Commissioner, Greater Chennai Corporation, Chennai – 600 003.
The Commissioner of Municipal Administration, Chennai – 600 005
The Director of Town and Country Planning, Chennai – 600 002.
The Director of Town Panchayats, Chennai 600 108.
The Director of Rural Development and Panchayats Raj, Chennai-600 015.

Copy to
The Secretary to Chief Minister, Chennai – 600 009.
The Senior Personal Assistant to Dy.Chief Minister,Chennai – 600 009.
The Sr P.A. to Minister (MA&RD and Impl, Spl, Prgm), Chennai – 600 009.
The Law Department, Chennai – 600 009.
The Hg&UD Dept, Chennai – 600 009.
The RD&PR Dept, Chennai – 600 009.
SF/SC.

// forwarded by order //

R. Kannaliya

Section Officer.

Annexure – XVIII

[See rule 33]

Zoning Regulations

Residential use zone

(1) In this zone buildings or premises shall be permitted only for the following purposes and accessory uses. Permissible non-residential activity shall be limited to one in a sub-division.

i) Any residence including dwelling, detached, semi-detached, tenements or flats and service apartments.

ii) Professional consulting offices and incidental uses thereto occupying a floor area not exceeding 40 sq.m.

iii) Nursery schools, Primary Schools, High Schools, Higher Secondary Schools, Libraries and reading rooms.

iv) Parks, play grounds, farms, gardens, nurseries, including incidental buildings thereon.

v) Cottage industries listed in G.O.Ps.Nos.565 and 566 dated 12.3.1962 as amended and indicated in Annexure - V, with number of workers not exceeding 8 and electric machineries not exceeding 5 H.P.

vi) Installation of Motor for pumping water, Air conditioning, Lifts, Solar Heaters, Dish Antennas, etc.

vii) Storage of domestic cooking gas cylinders subject to the conditions prescribed in G.O.M.sNo.329 dated 24.2.1977 viz. the applicant should obtain necessary clearance from the Director of Fire and Rescue Services and from the Dept. of Explosives of the Govt. of India.

viii) Working women hostels, old age homes

ix) Professional consulting offices, Schools of Commerce including Tutorial Institutions, Govt./Semi Govt. Offices, Banks, Pay Offices, Post Office, Offices of Electricity Board, Chennai City Corporation, Tamil Nadu Cooperative Milk Producers Federation Limited, etc. occupying a floor area not exceeding 300 sq.m.

x) Public Utility Buildings like sewage pumping stations, water works, Fire stations, Telephone exchanges.

xi) Swimming Pool attached to residential activity in a plot.

xii) Daily or weekly markets serving local needs.

xiii) Transport depots, Bus Terminus and Railway Stations.

xiv) Burning, Burial grounds, crematoria and cemeteries.

xv) Air-conditioned Cinema Theatres abutting min. 12 m wide road.

xvi) Banks and Safe Deposit Vaults, Business Office and other Commercial or Financial Institutions occupying floor area not exceeding 500 sq.m. provided the width of the abutting road is minimum 10m.

xvii) Hotels, Restaurants occupying a floor area not exceeding 500 sq.m.

xviii) Hostels, Dormitories, Boarding and Lodging houses and Welfare Institutions occupying a floor area not exceeding 500 sq.m.

xix) Clinics, Hospitals, Dispensaries, Nursing Homes and other Health facilities occupying a floor area not exceeding 500 sq.m. provided the width of the abutting road is minimum 10m.

xx) Establishments and shops retailing in vegetables, fruits, flowers, fish, meat and such other daily necessities of the residents, including provisions, soft drinks, newspapers, tea stalls, milk kiosks, cycle repair shops, internet / computer centres, ATMs etc. departmental stores occupying floor area not exceeding 500 sq.m. or organized markets.

xxi) Bakeries, Confectionaries, Laundries, tailoring, Goldsmith shops, hairdressing saloons occupying floor area not exceeding 500 sq.m.

xxii) Fuel filling stations, and automobile service stations with installation not exceeding 30 HP.

xxiii) Industries listed by the Tamil Nadu Pollution Control Board as 'Green' Industries listed in Annexure - VI and subject to maximum installation of 30 HP.

xxiv) Taxi stands and car parking including multilevel parking

xxv) Automobile workshop with floor area not exceeding 300 sq.m and electrical installations not exceeding 15 H.P.

xxvi) Religious buildings and welfare institutions occupying a floor area not exceeding 500 sq.m.

(2) All uses/activities not specifically mentioned under sub-regulations (1) above shall be prohibited in this zone.

Commercial use zone

(1) In this zone, buildings or premises shall be permitted only for the following purposes and accessory uses:

i) All activities that is permissible in Residential Zone without restriction of floor area (except industries)

ii) All commercial and business uses including all shops, stores, markets, shopping centers and uses connected with the display and retail sale of

GREEN CATEGORY

Sl. No	Type code	Industry sector-Types
1	3001	Aluminium utensils from aluminium circles by pressing only (dry mechanical operation)
2	3002	Ayurvedic and homeopathic medicines (without boiler)
3	3003	Bakery /confectionery / sweets products (with production capacity <1tpd (with gas or electrical oven)
4	3004	Bi-axially oriented PP film along with metalizing operations
5	3005	Biomass briquettes (sun drying) without using toxic hazardous wastes
6	3006	Blending of melamine resins & different powder, additives by physical mixing
7	3007	Brass and bell metal utensils manufacturing from circles (dry mechanical operation without re-rolling facility)
8	3008	Candy
9	3009	Cardboard or corrugated box and paper products (excluding paper or pulp manufacturing and without using boilers)
10	3010	Carpentry & wooden furniture manufacturing (excluding saw mill) with the help of electrical (motorized) machines such as electrical wood planner, steel saw cutting circular blade, etc.
11	3011	Cement products (without using asbestos / boiler / steam curing) like pipe; pillar, jafri, well ring, block/ tiles etc.(should be done in closed covered shed to control fugitive emissions)
12	3012	Ceramic colour manufacturing by mixing & blending only (not using boiler and wastewater recycling process)
13	3013	Chilling plant, cold storage and ice making
14	3014	Coke briquetting (sun drying)
15	3015	Cotton spinning and weaving (small scale)
16	3016	Dal Mills
17	3017	Decoration of ceramic cups and plates by electric furnace
18	3018	Digital printing on PVC clothes
19	3019	Facility of handling, storage and transportation of food grains in bulk
20	3020	Flour mills (dry process)
21	3021	Glass, ceramic, earthen potteries, tile and tile manufacturing using electrical kiln or not involving fossil fuel kiln
22	3022	Glue from starch (physical mixing) with gas / electrically operated oven / boiler
23	3023	Gold and silver smithy (purification with acid smelting operation and sulphuric acid polishing operation) (using less or equal to 1 litre of sulphuric acid/ nitric acid per month)

24	3024	Heat treatment with any of the new technology like ultrasound probe, induction hardening, ionization beam, gas carburizing etc.(Finalization of categorization subject to field verification)
25	3025	Insulation and other coated papers (excluding paper or pipe manufacturing)
26	3026	Leather foot wear and leather products (excluding tanning and hide processing except cottage scale)
27	3027	Lubricating oil, greases or petroleum based products (only blending at normal temperature)
28	3028	Manufacturing of pasted veneers using gas fired boiler or thermic fluid heater and by sun drying (except coal fired Boiler)
29	3029	Oil mill Ghani and extraction (no hydrogenation / refining)
30	3030	Packing materials manufacturing from non asbestos fibre, vegetable fibre yarn
31	3031	Phenyl / toilet cleaner formulation and bottling
32	3032	Polythene and plastic processed products manufacturing (virgin plastic)
33	3033	Poultry, Hatchery and piggery (Poulty farms less than one lakh birds need not to obtain CTO – As per CPCB F.No. B-29012/IPC-VI/2017-18, dated 19.07.2017)
34	3034	Power looms (without dye and bleaching)
35	3035	Puffed rice (muri) (using gas or electrical heating system)
36	3036	Pulverization of bamboo and scrap wood
37	3037	Ready mix cement concrete
38	3038	Reprocessing of waste cotton
39	3039	Rice mill (Rice hullers only)
40	3040	Rolling mill (gas fired) and cold rolling mill
41	3041	Rubber goods industry (with gas operated baby boiler)
42	3042	Saw mills
43	3043	Soap manufacturing (hand made without steam boiling / boiler)
44	3044	Spice grinding (upto 20 HP motor)
45	3045	Spice grinding (>20 HP motor)
46	3046	Steel furniture without spray painting
47	3047	Steeping and processing of grains
48	3048	Tyres and tube retreating (without boilers)
49	3049	Chilling plant and ice making without using ammonia
50	3050	CO2 recovery
51	3051	Distilled water (without boiler) with electricity as source of heat
52	3052	Hotels (up to 20 rooms and without boilers) having waste water generation less than 10 KLD and no Hazardous waste

		generation
53	3053	Manufacturing of optical lenses (using electrical furnace)
54	3054	Mineralized water
55	3055	Tamarind powder manufacturing
56	3056	Cutting, sizing and polishing of marble stone
57	3057	Emery powder (fine dust of sand) manufacturing
58	3058	Flyash export, transport & disposal facilities
59	3059	Mineral stack yard / Railway sidings
60	3060	Oil and gas transportation pipeline contains small gas based power plants upto 5 MW
61	3061	Seasoning of wood in steam heated chamber
62	3062	Synthetic detergent formulation units which are not manufacturing LABSA
63	3063	Tea processing (without boiler)
64	3064	Modular wooden furniture from particle board, MDF< swan timber etc, Ceiling tiles/ partition board from saw dust, wood chips etc., and other agricultural waste using synthetic adhesive resin, wooden box making (Without boiler)
65	3065	Crematorium
66	3066	Light Engineering & Fabrication units with painting.
67	3067	Steam calendaring / Zero zero finishing/centering etc.
68	3068	Stone and Granite cutting, sizing and polishing units
69	3069	Single Boiled Rice Mills using steam boiling with pre-cleaning process
70	3999	Miscellaneous (Green)

WHITE CATEGORY

Sl.No	Type code	Industry sector-Types
1	4001	Assembly of air coolers / conditioners, repairing and servicing
2	4002	Assembly of bicycles, baby carriages and other small non motorizing vehicles
3	4003	Bailing (hydraulic press)of waste papers
4	4004	Bio fertilizer and bio-pesticides without using inorganic chemicals
5	4005	Biscuits trays etc from rolled PVC sheet (using automatic vacuum forming machines)
6	4006	Blending and packing of tea
7	4007	Block making of printing without foundry (excluding wooden block making)
8	4008	Chalk making from plaster of Paris (only casting without boilers etc. (sun drying / electrical oven)
9	4009	Compressed oxygen gas from crude liquid oxygen (without use of any solvents and by maintaining pressure &

Annexure-IV

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அனுப்புநர்

திருமதி. ர. ராணி, பி.இ.,
நகர் ஊரமைப்பு உதவி இயக்குநர்,
மாவட்ட நகர் ஊரமைப்பு அலுவலகம்,
சேலம் மாவட்டம்.
6, சன்னதி தெரு, சுப்ரமணிய நகர்,
சூரமங்கலம், சேலம் – 636 005.
Telephone No :0427-2448625,
Email: ddslmregion @gmail.com

பெறுநர்

The District Environmental Engineer,
Tamil Nadu Pollution Control Board,
1/276, Meyyanur Main Road,
Salem-4.

0303

ந.க.எண்.274/2020சேமா

நாள்: 1 .02.2021

ஐயா,

பொருள்: நிறுவன கட்டிடம் – மாவட்ட நகர் ஊரமைப்பு அலுவலகம், சேலம் மாவட்டம் – சேலம் மாவட்டம் – குடியிருப்பு மற்றும் கலப்பு குடியிருப்பு பகுதி மற்றும் வணிக உபயோக பகுதி – Power Loom – கட்டிட அனுமதி வழங்குதல் – விபரம் தெரிவித்தல் – தொடர்பாக.

பார்வை:

1. District Environmental Engineer, Tamil Nadu Pollution Control Board அவர்களின் கடிதம் ந.க.எண் DEE/TNPCB National Green Tribunal (SZ) Chennai orders dated 21.01.2021 in O.A.No. 103/2020.
2. அரசாணை எண் 18, நகராட்சி நிர்வாகம் மற்றும் குடிநீர் வழங்கல் துறை நாள் 04.02.2019.

மேற்காண் பொருள் தொடர்பாக, பார்வை 1–ல் கண்டுள்ள District Environmental Engineer, Tamil Nadu Pollution Control Board அவர்களின் கடிதத்தில் கோரப்பட்டுள்ள விபரங்களுக்கு கீழ்க்கண்டுள்ளவாறு பதில் வழங்கப்படுகிறது.

பார்வை 2–ல் கண்டுள்ள அரசாணை எண் 18, நகராட்சி நிர்வாகம் மற்றும் குடிநீர் வழங்கல் துறை நாள் 04.02.2019–ல் விதி எண் 33–ன்படி Zoning Regulation (Annexure – XVII)-ல் குறிப்பிட்டுள்ளவாறு,

1. குடியிருப்பு மற்றும் கலப்பு குடியிருப்பு பகுதிகளில் (Residential Use – வரிசை எண் XXII-ன்படி) Tamil Nadu Pollution Control Board ஆல் அட்டவணைபடுத்தப்பட்ட Green Industries பிரிவில் வரும் அ.ப. 30 HP திறன் கொண்ட இயந்திரங்களுடன் அமையும் அனைத்து நிறுவன கட்டிடங்களுக்கும் (Including Power Looms and Hand Looms (without dying & bleaching)) அனுமதி வழங்கலாம்.
2. வணிக உபயோக பகுதியில் (Commercial Use வரிசை எண் IV-ன்படி) Tamil Nadu Pollution Control Board ஆல் அட்டவணைபடுத்தப்பட்ட Green and Orange Industries பிரிவில் வரும் அதிகபட்சம் 50 HP திறனுடன் அமையும் இயந்திரங்கள் கொண்ட அனைத்து நிறுவன கட்டிடங்களுக்கும் அனுமதி வழங்கலாம்.

நகர் ஊரமைப்பு உதவி இயக்குநர்,
சேலம் மாவட்டம்.

Annexure - V

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அனுப்புநர்
திரு.இரா.குலோத்துங்கன்.எம்.ஏ.,
செயல் அலுவலர்
தாரமங்கலம் தேர்வுநிலை பேரூராட்சி,
சேலம் மாவட்டம்.போன் :– 04290–251521
EMail: tharamangalameo@gmail.com

பெறுநர்
மாவட்ட சுற்றுச்சூழல் பொறியாளர் அவர்கள்,
தமிழ்நாடு மாசுகட்டுபாடு வாரியம்,
எண்.1/276 மெய்யனூர் மெயின் ரோடு,
சிவா டவர் 2வது தளம்,
சேலம்–4

ந.க.எண்.641/2020/அ1 நாள்:15.09.2020

ஐயா,

பொருள்: தமிழ்நாடு மாசுகட்டுபாடு வாரியம் கோரிய தகவல் – பேரூராட்சிகள் நிர்வாகம் – சேலம் மாவட்டம் – தாரமங்கலம் பேரூராட்சி தொடர்புடைய விபரங்கள் – சென்னை தேசிய பசுமை தீர்ப்பாயம் (SZ) உத்தரவு நாள்.10.07.2020 – பவர்லூம் அமைத்தது குறித்த விபரம் – கமிட்டி அமைத்தது – கோரிய விபரங்கள் – அனுப்பி வைத்தல் – தொடர்பாக.

பார்வை: 1. மாண்புமிகு தேசிய பசுமை தீர்ப்பாயம் (SZ) சென்னை உத்தரவு O.A.எண்.103/2020 நாள்.10.07.2020.
2. மாவட்ட சுற்றுச்சூழல் பொறியாளர் தமிழ்நாடு மாசுக்கட்டுபாடு வாரியம் சேலம் கடிதம் ந.க.எண்.Lr.No.DEE/TNPCB/SLM/NGT O.A.No.103/2020 நாள்.28.07.2020
3. மற்றும் தொடர்புடைய ஆவணங்கள்.

* * * * * * * * *

பார்வை 1–இல் காணும மாண்புமிகு தேசிய பசுமை தீர்ப்பாயம் (SZ) சென்னை உத்தரவிற்கிணங்க பார்வை 2–இல் காணும் மாவட்ட மாசுகட்டுபாடு வாரிய பொறியாளர் அவர்களது கடிதத்தில் கோரிய விபரத்திற்கு கீழ்கண்டவாறு பதில்றிக்கையினை பணிவுடன் தெரிவித்து கொள்ளப்படுகிறது.

தாரமங்கலம் தேர்வுநிலை பேரூராட்சியானது 1 முதல் 18 வரையிலான வார்டுகளை கொண்டதாகும். இப்பேரூராட்சி எல்லையில் கட்டப்படும் கட்டிடங்களுக்கு இப்பேரூராட்சி கட்டிட உரிமம் அனுமதித்த வகையில் பவர்லூம் கட்டிடத்திற்கு என அனுமதி வழங்கப்படவில்லை என முந்தைய ஆவணங்களின் அடிப்படையில் அறிய முடிகிறது. குடியிருப்பு கட்டிடங்கள் மற்றும் வணிக பயன்பாட்டு கட்டிடங்களுக்கு மட்டுமே அனுமதி வழங்கப்பட்டுள்ளது என்ற விபரத்தை பணிவுடன் தெரிவித்துக்கொள்கிறேன்.

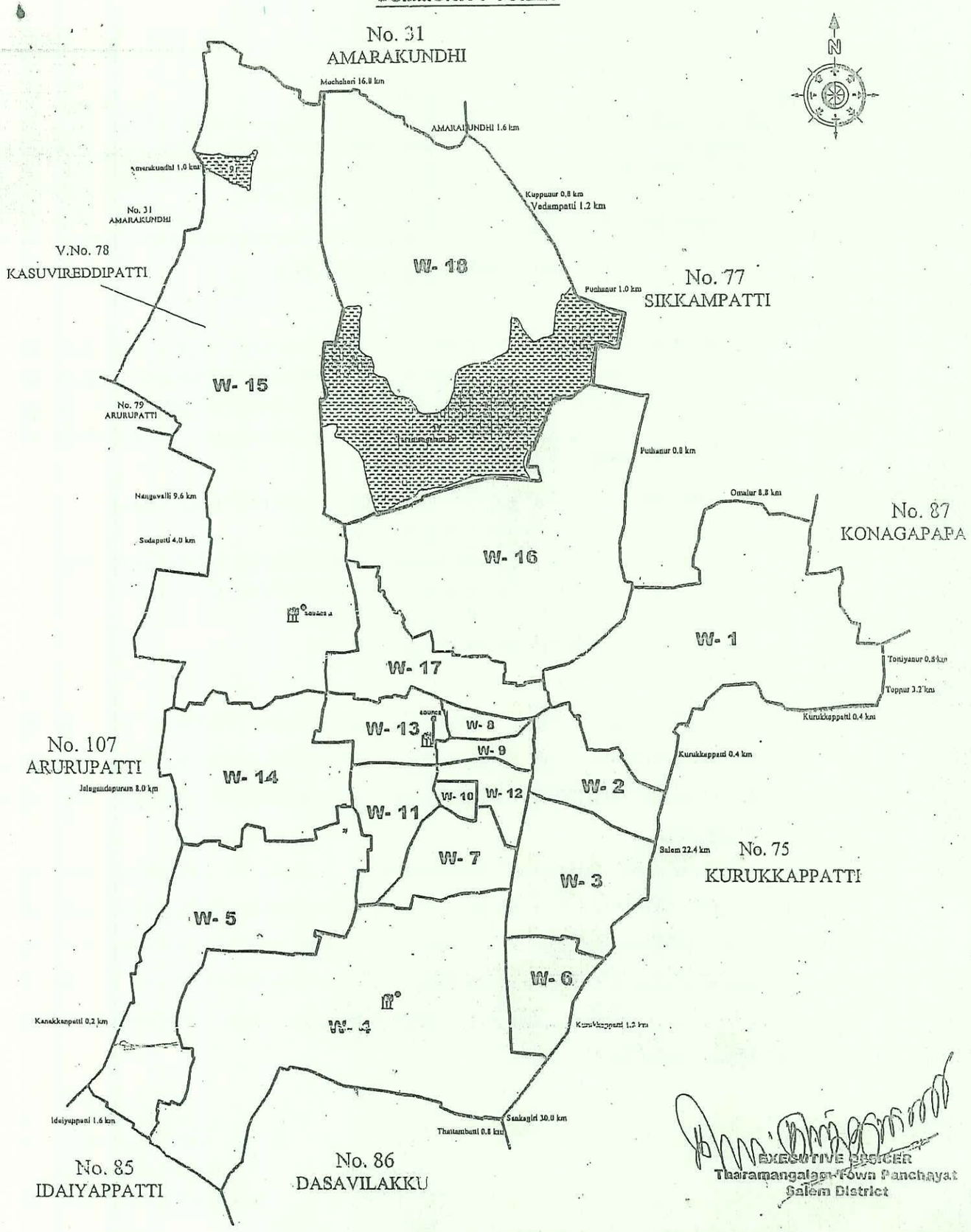
செயல் அலுவலர்,
தேர்வுநிலை பேரூராட்சி,
தாரமங்கலம், சேலம் மாவட்டம்.

நகல்–
பேரூராட்சிகளின் உதவி இயக்குநர் சேலம் மண்டலம், சேலம் அவர்களுக்கு தகவலுக்காக பணிந்து சமர்பிக்கப்படுகிறது.

THARAMANGALAM TOWN PANCHAYAT

SALEM DISTRICT

COMMUNITY TOILET



EXECUTIVE OFFICER
Tharamangalam Town Panchayat
Salem District

Annexure - VI

Noise Report day time 6:00am to 10:00 pm (16 Hours)

SL.No	Ward No	Leq	Lmin	Lmax	% of sampling	Land of Pattern
1	1st ward					Residential
2	2nd ward (i)					Residential
3	2nd ward (ii)					Commercial
4	3rd ward					Residential
5	4th ward(i)					Residential
6	4th ward(ii)					Residential
7	5th ward					Residential
8	6th ward					Residential
9	7th ward					Residential
10	8th ward					Commercial
11	9th ward					Residential
12	10th ward					Slience Zone
13	11th ward					Residential
14	12th ward					Mixed
15	13th ward					Residential
16	14th ward					Residential
17	15th ward(i)					Residential
18	15th ward(ii)					Residential
19	16th ward (ii)					Slience Zone
20	16th ward(iii)					Slience Zone
21	17th ward					Slience Zone
22	18thward(i)					Slience/Background
23	18th ward(ii)					Residential
24	18th ward (iii)					Residential/school
25	Jalakandapuram					Residential
26	Milakaikaranur					Residential
27	Sakthivel house					Residential

Noise Report night time 10:00 pm to 6:00 am (8 Hours)						
SL.No	Ward No	Leq	Lmin	Lmax	% of sampling	Land of Pattern
1	1st ward					Residential
2	2nd ward (i)					Residential
3	2nd ward (ii)					Commercial
4	3rd ward					Residential
5	4th ward(i)					Residential
6	4th ward(ii)					Residential
7	5th ward					Residential
8	6th ward					Residential
9	7th ward					Residential
10	8th ward					Commercial
11	9th ward					Residential
12	10th ward					Slience Zone
13	11th ward					Residential
14	12th ward					Mixed
15	13th ward					Residential
16	14th ward					Residential
17	15th ward(i)					Residential
18	15th ward(ii)					Residential
19	16th ward (ii)					Slience Zone
20	16th ward(iii)					Slience Zone
21	17th ward					Slience Zone
22	18thward(i)					Slience/Background
23	18th ward(ii)					Residential
24	18th ward (iii)					Residential/school
25	Jalakandapuram CRV					Residential
26	Milakaikaranur					Residential
27	Sakthivel house					Residential

AMBIENT NOISE MONITORING REPORT			
Location	Ist Ward	**Land use pattern**	**Residential**
Date of Monitoring	14.10.2020	**Geo coordinates**	
Make, Model & serial no. of the Instrument	CESVA-CBE	**Latitude**	**11° '41"42" N**
		Longitude	**77° 58'35" E**

DAY TIME NOISE

S.No	File No.	Start	End	Duration	L_{eq}	L_{min}	L_{max}	L_{10}	L_{50}	L_{90}	log
1	57	10/14/2020 10:57:34 AM	10/14/2020 11:34:05 AM	0000:36:32	54.1	46.9	91.2	61.1	58.4	52.5	1.733
2	59	10/14/2020 12:11:54 PM	10/14/2020 12:41:56 PM	0000:30:03	51.3	45.6	83.1	55.9	52.4	50.6	1.710
3	61	10/14/2020 1:40:40 PM	10/14/2020 2:12:35 PM	0000:31:56	56.5	48.5	84	61	58.4	54.4	1.752
4	63	10/14/2020 2:48:14 PM	10/14/2020 3:19:39 PM	0000:31:26	52.3	43.4	77.4	58.4	53.5	50.7	1.718
5	65	10/14/2020 3:59:48 PM	10/14/2020 4:29:48 PM	0000:30:01	59.1	48	93	61.7	58.3	'53.6	1.771
6	67	10/14/2020 5:05:30 PM	10/14/2020 5:36:49 PM	0000:31:20	49.2	42.5	84.6	56.9	49.7	46.5	1.691
7	69	10/14/2020 6:15:06 PM	10/14/2020 6:45:10 PM	0000:30:05	52.9	47.8	**99.5**	60.3	53	50.9	1.723
8	71	10/14/2020 7:53:20 PM	10/14/2020 7:53:25 PM	0000:00:06	58.3	54	76.8	73.5	68	59.4	1.765
9	73	10/14/2020 8:28:51 PM	10/14/2020 8:58:50 PM	0000:30:00	50.4	42.6	78.4	54.2	47.5	45.1	1.702
10	75	10/14/2020 9:40:05 PM	10/14/2020 10:10:25 PM	0000:30:21	48.6	**41.8**	81.9	59.5	48.9	44.7	1.686
DAY SAMPLING			75 %	**Leq Average**	53.1						1.7251

AMBIENT NOISE MONITORING REPORT

Location	Ist Ward	**Land use pattern**	Residential
Date of Monitoring	14.10.2020	**Geo coordinates**	
Make, Model & serial no. of the Instrument	CESVA-CBE	**Latitude**	**11° '41"42" N**
		Longitude	**77° 58'35" E**

NIGHT TIME NOOISE

S.No	File No.	Start	End	Duration	L_{eq}	L_{min}	L_{max}	L_{10}	L_{50}	L_{90}	log
1	77	10/14/2020 10:48:25 PM	10/14/2020 11:18:33 PM	0000:30:09	51.2	49.2	80.6	62.4	55.4	51.1	1.709
2	79	10/14/2020 11:55:38 PM	10/15/2020 12:25:37 AM	0000:30:00	57	50.8	68.9	57.1	56.1	53.3	1.755
3	81	10/15/2020 1:06:20 AM	10/15/2020 1:36:20 AM	0000:30:01	49.6	48.3	59.4	50.5	50	49.5	1.695
4	83	10/15/2020 5:52:36 AM	10/15/2020 6:22:36 AM	0000:30:01	58.7	54.9	72.5	59.2	57.3	56.7	1.768
NIGHT SAMPLING			50 %	**Leq Average**	**54.05**						**1.7318**
DAY & NIGHT SAMPLING			58 %								

AMBIENT NOISE MONITORING REPORT			
Location	2nd Ward	**Land use pattern**	**Residential**
Date of Monitoring	14.10.2020	**Geo coordinates**	
Make, Model & serial no. of the Instrument	CESVA-CBE	**Latitude**	**11° '41"41" N**
		Longitude	**77° 58'33" E**

DAY TIME NOISE

S.No	File No.	Start	End	Duration	L_{eq}	L_{min}	L_{max}	L_{10}	L_{50}	L_{90}	LOG
1	58	10/14/2020 11:38:00 AM	10/14/2020 12:08:01 PM	0000:30:02	49.9	42.2	78.6	54.2	48	45.5	1.698
2	60	10/14/2020 12:46:45 PM	10/14/2020 1:19:06 PM	0000:32:22	50.2	42	72.3	53	50	45.7	1.700
3	62	10/14/2020 2:15:35 PM	10/14/2020 2:46:39 PM	0000:31:05	46.6	42.7	77.8	52.5	47.2	45.1	1.668
4	64	10/14/2020 3:23:50 PM	10/14/2020 3:54:55 PM	0000:31:06	48.7	**41.4**	**89.6**	54.3	48.7	45.4	1.687
5	66	10/14/2020 5:03:03 PM	10/14/2020 5:03:24 PM	0000:00:22	68.1	54.5	73.6	68.9	59.2	55.6	1.833
6	68	10/14/2020 5:41:28 PM	10/14/2020 6:12:48 PM	0000:31:21	56.3	42.5	78.9	56.1	48.4	45.4	1.750
7	70	10/14/2020 6:47:51 PM	10/14/2020 7:18:02 PM	0000:30:12	53.5	49.3	74.3	60.6	56.5	51.3	1.728
8	72	10/14/2020 7:54:25 PM	10/14/2020 8:24:30 PM	0000:30:06	73.7	43.1	77.3	54.6	48.2	46.1	1.867
9	74	10/14/2020 9:05:17 PM	10/14/2020 9:35:43 PM	0000:30:27	47.8	43.4	84.1	52.7	47.4	45.2	1.679
DAY SAMPLING			56.25 %	**Leq Average**	54.25						1.7344

AMBIENT NOISE MONITORING REPORT			
Location	2nd Ward	**Land use pattern**	**Commercial**
Date of Monitoring	16.10.2020	**Geo coordinates**	
Make, Model & serial no. of the Instrument	Larson Davis, 824, A2008	**Latitude**	**11° 41'30" N**
		Longitude	**77° 58'15" E**

DAY TIME NOISE

S.No	File No.	Start	End	Duration	L_{eq}	L_{min}	L_{max}	L_{10}	L_{50}	L_{90}	LOG
1	155	8:55:41	9:30:03	34:22.1	67.7	55.6	94.1	70	64.5	61	1.830
2	156	9:31:09	10:01:29	30:20.3	68.9	56.0	92.6	70.3	65.2	61.8	1.838
3	157	10:02:56	10:32:57	30:00.8	66.0	55.8	85.6	68.6	64.3	61	1.819
4	158	10:34:35	11:04:42	30:06.8	67.9	56.0	90.0	70.9	65.1	61.6	1.831
5	159	11:06:07	11:36:08	30:00.8	75.1	56.0	**100.3**	69.5	65	62	1.875
6	160	11:37:37	12:07:38	30:00.8	66.1	54.7	83.8	68.6	64.1	61.1	1.820
7	161	12:08:51	12:35:51	26:59.7	68.5	55.4	96.4	68.6	64.1	60.6	1.835
8	162	12:43:10	13:13:11	30:01.0	65.1	54.1	87.4	67.8	63.1	60	1.813
9	163	13:14:21	13:44:22	30:00.7	66.1	54.2	91.5	68.6	63.8	60.6	1.820
10	164	13:45:47	14:16:12	30:24.7	66.5	51.9	92.9	68.8	64	59.9	1.822
11	165	14:17:24	14:47:25	30:00.7	63.7	52.9	89.9	65.8	61.6	58.7	1.804
12	166	14:48:44	15:18:45	30:00.7	64.7	52.9	83.4	67.7	61.8	58.4	1.810

13	167	15:19:48	15:49:49	30:01.0	64.3	53.5	83.8	66.9	62.3	59.2	1.808
14	168	15:51:10	16:21:11	30:01.5	63.5	52.8	85.1	65.9	61.6	58.6	1.802
15	169	16:22:12	16:52:13	30:00.7	67.2	53.5	92.9	68.2	63.4	60	1.827
16	170	17:01:26	17:31:27	30:00.7	70.9	56.1	87.9	74.5	68.3	64.2	1.850
17	172	17:50:47	18:23:36	32:48.8	68.9	52.8	89.7	72.4	64.9	59.8	1.838
18	173	19:16:31	19:47:12	30:41.1	62.2	53.2	80.5	64.4	59.9	57.5	1.793
19	174	19:48:39	20:18:45	30:06.2	65.3	52.2	84.6	68.7	61.6	57.4	1.814
20	175	20:28:23	20:59:00	30:36.7	62.1	51.0	83.4	65	58.6	55	1.793
21	176	21:01:51	21:31:53	30:02.1	62.5	47.8	81.4	66	60.5	53.8	1.795
22	177	21:33:22	22:03:45	30:22.6	58.8	**46.8**	74.9	62.5	56.2	51	1.769
DAY SAMPLING			100 %	**Leq Average**							1.8185

AMBIENT NOISE MONITORING REPORT

Location	2nd Ward	**Land use pattern**	Commercial
Date of Monitoring	16.10.2020	**Geo coordinates**	
Make, Model & serial no. of the Instrument	Larson Davis, 824, A2008	**Latitude**	**11° 41'30" N**
		Longitude	**77° 58'15" E**

NIGHT TIME NOISE

S.No	File No.	Start	End	Duration	L_{eq}	L_{min}	L_{max}	L_{10}	L_{50}	L_{90}	LOG
1	178	22:05:06	22:36:12	31:05.8	58.0	46.8	80.0	59.6	55.1	50.9	1.763
2	179	22:37:35	23:09:55	32:19.6	56.4	45.3	80.4	57.3	53.2	48.2	1.751
3	180	23:11:10	23:42:00	30:50.3	54.5	45.1	79.9	56.5	52.7	47.7	1.736
4	181	23:52:49	0:23:31	30:42.3	59.1	45.6	80.6	59.8	53.3	48.1	1.771
5	182	0:25:22	0:55:41	30:19.1	51.9	45.0	74.6	53.9	48.4	46.3	1.715
6	183	0:56:48	1:26:49	30:00.8	55.7	**43.7**	**83.3**	58.7	49.1	45.4	1.745
NIGHT SAMPLING				**75 %**	**63.53**						1.747
DAY & NIGHT SAMPLING				100 %							

AMBIENT NOISE MONITORING REPORT			
Location	Ward 3	Land use pattern	Residential
Date of Monitoring	15.10.2020	Geo coordinates	
Make, Model & serial no. of the Instrument	CESIVA SC-310	Latitude	11°41'30" N
		Longitude	77°58'15" E

DAY TIME NOISE

S.No	File No.	Start	End	Duration	L_{eq}	L_{min}	L_{max}	L_{10}	L_{50}	L_{90}	LOG
1	86	10/15/2020 9:09:48 AM	10/15/2020 9:39:47 AM	0000:30:00	71.4	56.2	90.1	72	67.7	63.6	1.853
2	88	10/15/2020 10:52:03 AM	10/15/2020 10:56:18 AM	0000:04:16	54.8	52.1	85.9	66.9	56.9	54.9	1.738
3	90	10/15/2020 11:31:59 AM	10/15/2020 12:01:58 PM	0000:30:00	70.3	42.9	90.6	71.9	63.1	51.3	1.846
4	92	10/15/2020 12:42:46 PM	10/15/2020 1:12:45 PM	0000:30:00	77.7	68.6	102.1	76.9	75.5	73.3	1.890
5	94	10/15/2020 1:48:01 PM	10/15/2020 2:18:00 PM	0000:30:00	68.1	61	81.9	69.3	68.1	66.9	1.833
6	96	10/15/2020 2:54:30 PM	10/15/2020 3:24:29 PM	0000:30:00	58.2	50.3	89.3	69.7	61	57.6	1.764
7	98	10/15/2020 3:58:55 PM	10/15/2020 4:28:54 PM	0000:30:00	54.3	48.6	85	63	55.6	52.4	1.734
8	100	10/15/2020 5:48:53 PM	10/15/2020 5:53:54 PM	0000:05:02	70.2	61.6	83.4	71.2	68.6	66.5	1.846
9	102	10/15/2020 6:27:16 PM	10/15/2020 6:37:50 PM	0000:10:35	66.2	60.7	73.6	70.3	67.8	64.4	1.820
10	104	10/15/2020 7:25:07 PM	10/15/2020 7:55:59 PM	0000:30:53	55.9	50.5	92.2	66.4	59.1	55.3	1.747
11	106	10/15/2020 8:30:48 PM	10/15/2020 8:59:55 PM	0000:29:08	55.3	44.9	78.7	60.3	54.1	50.5	1.742
12	108	10/15/2020 9:36:38 PM	10/15/2020 10:07:58 PM	0000:31:21	64.3	42.4	93.4	60.3	54.6	48.7	1.808
DAY SAMPLING			75 %	Leq Average	63.36						1.8018

AMBIENT NOISE MONITORING REPORT

Location	Ward 3	**Land use pattern**	Residential
Date of Monitoring	15.10.2020	**Geo coordinates**	
Make, Model & serial no. of the Instrument	CESIVA SC-310	**Latitude**	**11°41'30" N**
		Longitude	**77°58'15" E**

NIGHT TIME NOISE

S.No	File No.	Start	End	Duration	L_{eq}	L_{min}	L_{max}	L_{10}	L_{50}	L_{90}	LOG
1	110	10/15/2020 10:49:55 PM	10/15/2020 11:20:09 PM	0000:30:15	47.7	37.8	**83.8**	55.4	44.1	40	1.678
2	112	10/15/2020 11:57:01 PM	10/16/2020 12:27:34 AM	0000:30:34	38.4	36.8	67.8	40.9	38.7	37.7	1.584
3	114	10/16/2020 1:03:33 AM	10/16/2020 1:33:09 AM	0000:29:37	54	36.6	77.7	54	51.1	48.5	1.732
4	116	10/16/2020 2:08:04 AM	10/16/2020 2:38:11 AM	0000:30:08	43.1	37	58.9	41.3	40	38.4	1.634
5	118	10/16/2020 4:36:01 AM	10/16/2020 5:05:36 AM	0000:29:36	38.7	36	62.5	40.6	38.9	37.6	1.587
6	120	10/16/2020 5:38:57 AM	10/16/2020 6:08:11 AM	0000:29:15	45	**36.4**	82.2	49.8	41.8	38.9	1.653
NIGHT SAMPLING			75 %	Leq Average	**44.13**						1.6447
DAY & NIGHT SAMPLING			75 %								

AMBIENT NOISE MONITORING REPORT			
Location	4th Ward	Land use pattern	Residential
Date of Monitoring	13.10.2020	Geo coordinates	
Make, Model & serial no. of the Instrument	CESVA-CBE	Latitude	11°41'11" N
		Longitude	77°57'46" E

DAY TIME NOISE

S.No	File No.	Start	End	Duration	L_{eq}	L_{min}	L_{max}	L_{10}	L_{50}	L_{90}	LOG
1	24	10/13/2020 12:31:39 PM	10/13/2020 12:59:43 PM	0000:28:05	48.9	44.7	76.4	54.5	52	49.3	1.689
2	26	10/13/2020 2:12:52 PM	10/13/2020 2:42:51 PM	0000:30:00	51.1	43.6	69.7	57.2	53.9	50.5	1.708
3	28	10/13/2020 3:34:00 PM	10/13/2020 4:04:07 PM	0000:30:08	53	36.7	76.2	55.4	51.3	47	1.724
4	30	10/13/2020 4:50:25 PM	10/13/2020 5:20:24 PM	0000:30:00	55.9	39.6	70.6	56.7	54.4	51.6	1.747
5	33	10/13/2020 9:50:01 PM	10/13/2020 10:20:02 PM	0000:30:02	55.2	51.7	75	48.6	47.6	46.7	1.741
DAY SAMPLING			31.25 %	Leq Average	52.69						1.7218

AMBIENT NOISE MONITORING REPORT

Location	4th Ward	**Land use pattern**	**Residential**
Date of Monitoring	13.10.2020	**Geo coordinates**	
Make, Model & serial no. of the Instrument	CESVA-CBE	**Latitude**	**11°41'11" N**
		Longitude	**77°57'46" E**

NIGHT TIME NOISE

S.No	File No.	Start	End	Duration	L_{eq}	L_{min}	L_{max}	L_{10}	L_{50}	L_{90}	LOG
1	42	10/13/2020 9:50:01 PM	10/13/2020 10:20:02 PM	0000:30:02	47.4	44.6	73.9	48.6	47.6	46.7	1.675
2	44	10/13/2020 11:03:33 PM	10/13/2020 11:33:32 PM	0000:30:00	45.6	44.2	69.5	47.7	46.8	45.8	1.658
3	46	10/14/2020 12:11:11 AM	10/14/2020 12:41:10 AM	0000:30:00	45.4	44	70	48.9	47.5	46.2	1.657
4	48	10/14/2020 1:25:39 AM	10/14/2020 1:55:49 AM	0000:30:11	48.2	43.9	66.8	46.8	46.1	45	1.683
5	50	10/14/2020 3:08:38 AM	10/14/2020 3:09:07 AM	0000:00:30	45	44.2	48.7	45.7	45.2	44.8	1.653
6	52	10/14/2020 3:44:04 AM	10/14/2020 4:14:07 AM	0000:30:04	44.5	**41.8**	61.5	44.2	43.4	42.8	1.648
7	54	10/14/2020 4:48:49 AM	10/14/2020 5:18:48 AM	0000:30:00	42.6	41.8	69	46.7	44.8	44	1.629
8	56	10/14/2020 5:54:50 AM	10/14/2020 6:24:54 AM	0000:30:05	46.2	42.9	**76.6**	61.2	50.4	45.2	1.664
NIGHT SAMPLING			100 %	Leq Average	**45.53**						**1.65838**
DAY & NIGHT SAMPLING			54.2 %								

AMBIENT NOISE MONITORING REPORT			
Location	5th Ward	**Land use pattern**	**Residential**
Date of Monitoring	13.10.2020	**Geo coordinates**	
Make, Model & serial no. of the Instrument	Larson Davis, 824, A2008	**Latitude**	**11°41'13"N**
		Longitude	**77°57'42"E**

DAY TIME NOISE

S.No	File No.	Start	End	Duration	L_{eq}	L_{min}	L_{max}	L_{10}	L_{50}	L_{90}	LOG
1	25	10/13/2020 1:35:15 PM	10/13/2020 2:05:15 PM	0000:30:01	48.5	46	74.2	53.3	50.5	48.8	1.685
2	27	10/13/2020 2:55:03 PM	10/13/2020 3:25:11 PM	0000:30:09	50.5	**39**	77.6	52.9	48.9	46.4	1.703
3	29	10/13/2020 4:11:27 PM	10/13/2020 4:41:26 PM	0000:30:00	54.2	39.7	71.5	55.6	53.2	50.3	1.733
4	31	10/13/2020 5:26:09 PM	10/13/2020 5:56:08 PM	0000:30:00	50.1	48.6	71.5	55.3	53.1	52	1.699
5	36	10/13/2020 7:21:12 PM	10/13/2020 7:51:11 PM	0000:30:00	48.8	47	71.8	52.6	49.7	48.6	1.688
6	41	10/13/2020 9:06:48 PM	10/13/2020 9:36:47 PM	0000:30:00	47.8	43.7	**82.2**	57.8	49.6	47.6	1.679
DAY SAMPLING			37.5 %	**Leq Average**	49.87						1.6978

AMBIENT NOISE MONITORING REPORT

Location	5th Ward	**Land use pattern**	Residential
Date of Monitoring	13.10.2020	**Geo coordinates**	
Make, Model & serial no. of the Instrument	Larson Davis, 824, A2008	**Latitude**	**11°41'13"N**
		Longitude	**77°57'42"E**

NIGHT TIME NOISE

S.No	File No.	Start	End	Duration	L_{eq}	L_{min}	L_{max}	L_{10}	L_{50}	L_{90}	LOG
1	43	10/13/2020 10:28:45 PM	10/13/2020 10:58:44 PM	0000:30:00	48.9	40.9	70.4	50.6	47.6	44.8	1.689
2	45	10/13/2020 11:38:18 PM	10/14/2020 12:08:19 AM	0000:30:02	47	44	**89.5**	60	47	45.8	1.672
3	47	10/14/2020 12:46:53 AM	10/14/2020 1:16:54 AM	0000:30:02	45.6	43.9	60	48	47.1	45.5	1.658
4	49	10/14/2020 2:01:01 AM	10/14/2020 2:31:03 AM	0000:30:03	46.3	44.4	66.3	47.5	46.6	45.8	1.665
5	51	10/14/2020 3:11:51 AM	10/14/2020 3:41:51 AM	0000:30:01	44.4	**40.7**	69.8	57.5	47.9	44.4	1.647
6	53	10/14/2020 4:16:37 AM	10/14/2020 4:46:44 AM	0000:30:08	43.6	42.7	67.2	46	44.9	44.3	1.639
7	55	10/14/2020 5:22:10 AM	10/14/2020 5:52:10 AM	0000:30:01	62.7	41.1	76.7	59.2	45.5	44.3	1.797
NIGHT SAMPLING			87.5 %	**Leq Average**	**47.97**						1.6810
DAY & NIGHT SAMPLING			54.16 %								

AMBIENT NOISE MONITORING REPORT			
Location	6th Ward	**Land use pattern**	Residential
Date of Monitoring	15.10.2020	**Geo coordinates**	
Make, Model & serial no. of the Instrument	CESVA SC-310	**Latitude**	**11°41'39" N**
		Longitude	**77° 57'46" E**

DAY TIME NOISE

S.No	File No.	Start	End	Duration	L_{eq}	L_{min}	L_{max}	L_{10}	L_{50}	L_{90}	LOG
1	85	10/15/2020 8:35:35 AM	10/15/2020 9:05:34 AM	0000:30:00	69.5	63.6	87.4	69.5	68.2	66.9	1.841
2	87	10/15/2020 9:44:58 AM	10/15/2020 10:14:57 AM	0000:30:00	63.7	57.6	75.9	69	67.5	63.5	1.804
3	89	10/15/2020 10:58:15 AM	10/15/2020 11:28:14 AM	0000:30:00	47.3	**40.1**	**92**	65.8	62.6	46.8	1.674
4	91	10/15/2020 12:09:57 PM	10/15/2020 12:39:56 PM	0000:30:00	67.6	62	87.7	68.7	67.5	66.1	1.829
5	93	10/15/2020 1:16:07 PM	10/15/2020 1:46:06 PM	0000:30:00	62.1	59.3	91.9	69.2	66.2	62.1	1.793
6	95	10/15/2020 2:19:02 PM	10/15/2020 2:49:01 PM	0000:30:00	59.3	55.6	79.9	66.6	61.1	59.2	1.773
7	97	10/15/2020 3:26:42 PM	10/15/2020 3:56:42 PM	0000:30:01	50.5	45.7	77.9	54.9	50.8	48.7	1.703
8	99	10/15/2020 5:55:17 PM	10/15/2020 6:25:29 PM	0000:30:13	68.9	49.4	85.2	70.1	68.4	66.7	1.838
9	101	10/15/2020 6:44:22 PM	10/15/2020 7:14:40 PM	0000:30:19	67.6	63.5	90.7	65.9	63.2	60.8	1.829
10	103	10/15/2020 6:44:22 PM	10/15/2020 7:14:40 PM	0000:30:19	59.1	57.3	84.1	65.9	63.2	60.8	1.771
11	105	10/15/2020 7:57:28 PM	10/15/2020 8:28:02 PM	0000:30:35	52.1	49.6	79.8	63.5	56.8	53.5	1.716
12	107	10/15/2020 9:02:47 PM	10/15/2020 9:33:01 PM	0000:30:15	52.4	48	85.1	61.5	54.7	52.2	1.719
DAY SAMPLING			75 %	Leq Average	59.43						1.774

AMBIENT NOISE MONITORING REPORT

Location	6th Ward	**Land use pattern**	Residential
Date of Monitoring	15.10.2020	**Geo coordinates**	
Make, Model & serial no. of the Instrument	CESVA SC-310	**Latitude**	**11°41'39" N**
		Longitude	**77° 57'46" E**

NIGHT TIME NOISE

S.No	File No.	Start	End	Duration	L_{eq}	L_{min}	L_{max}	L_{10}	L_{50}	L_{90}	LOG
1	109	10/15/2020 10:12:01 PM	10/15/2020 10:42:17 PM	0000:30:17	42.3	39.5	75.4	62.4	53.6	43.8	1.626
2	111	10/15/2020 10:49:55 PM	10/15/2020 11:20:09 PM	0000:30:15	47.7	37.8	83.8	55.4	44.1	40	1.678
3	113	10/16/2020 12:31:23 AM	10/16/2020 1:01:24 AM	0000:30:02	48.2	36.7	57.9	52.6	38.4	37.7	1.683
4	115	10/16/2020 1:35:10 AM	10/16/2020 2:05:44 AM	0000:30:35	44.4	37.1	73	53.7	44.2	39.4	1.647
5	117	10/16/2020 2:41:06 AM	10/16/2020 3:11:08 AM	0000:30:03	40.5	36.4	63.2	41.6	39.9	38.9	1.607
6	119	10/16/2020 5:06:33 AM	10/16/2020 5:36:32 AM	0000:30:00	40	34.5	61.5	43.8	39.6	36.8	1.602
NIGHT SAMPLING			75 %	**Leq Average**	**43.75**						**1.641**
DAY & NIGHT SAMPLING			75 %								

AMBIENT NOISE MONITORING REPORT			
Location	6th Ward	**Land use pattern**	Residential
Date of Monitoring	16.10.2020	**Geo coordinates**	
Make, Model & serial no. of the Instrument	CESVA SC-310	**Latitude**	**11°41'39" N**
		Longitude	**77° 57'46" E**

DAY TIME NOISE (BACK GROUND NOISE WITHOUT POWER SUPPLY)

S.No	File No.	Start	End	Duration	L_{eq}	L_{min}	L_{max}	L_{10}	L_{50}	L_{90}	LOG
1	121	10/16/2020 12:55:46 PM	10/16/2020 1:25:47 PM	0000:30:02	43.2	33.7	77.9	49.4	42.5	38	1.635
2	122	10/16/2020 1:27:01 PM	10/16/2020 1:58:02 PM	0000:31:02	53.9	34.3	76.3	52	44	39.4	1.731
3	123	10/16/2020 1:59:00 PM	10/16/2020 2:29:01 PM	0000:30:02	51.7	34.2	83	55.1	47.4	41.5	1.713
4	124	10/16/2020 2:30:20 PM	10/16/2020 3:05:10 PM	0000:34:51	44.2	34.5	82.7	58.4	47.7	41	1.645
5	125	10/16/2020 3:06:09 PM	10/16/2020 3:36:11 PM	0000:30:03	41.4	32.1	78.9	52.2	43.6	38.8	1.617
6	126	10/16/2020 3:37:18 PM	10/16/2020 4:08:11 PM	0000:30:54	52.6	33.2	77.8	51.4	44.2	39.2	1.720
7	127	10/16/2020 4:09:20 PM	10/16/2020 4:44:00 PM	0000:34:41	39.2	33	80.9	51.7	44.9	39.5	1.593
8	128	10/16/2020 4:45:36 PM	10/16/2020 5:15:57 PM	0000:30:22	53.1	35.2	85.2	59.7	51.7	43.6	1.725
NIGHT SAMPLING			50 %	**Leq Average**	**46.99**						**1.672**

AMBIENT NOISE MONITORING REPORT

Location	7th Ward	**Land use pattern**	Residential
Date of Monitoring	16.10.2020	**Geo coordinates**	
Make, Model & serial no. of the Instrument	CESVA SC-310	**Latitude**	**11°41'33" N**
		Longitude	**77° 58'8" E**

DAY TIME NOISE

S.No	File No.	Start	End	Duration	L_{eq}	L_{min}	L_{max}	L_{10}	L_{50}	L_{90}	LOG
1	130	10/16/2020 10:35:22 PM	10/16/2020 11:06:21 PM	0000:31:00	42.7	40.4	73.5	54	47.9	42.1	1.630
2	132	10/16/2020 11:52:16 PM	10/17/2020 12:18:29 AM	0000:26:14	39.6	**35.8**	73	47.1	39.5	37.3	1.597
3	134	10/17/2020 1:03:54 AM	10/17/2020 1:31:38 AM	0000:27:45	40.3	36	74.5	43.7	39.1	37.9	1.605
4	136	10/17/2020 2:03:34 AM	10/17/2020 2:33:35 AM	0000:30:02	38.8	36.9	80.6	40.7	39	38.1	1.588
5	138	10/17/2020 3:05:38 AM	10/17/2020 3:36:12 AM	0000:30:35	38.7	37.1	66.7	44.7	40.4	38.9	1.587
6	140	10/17/2020 4:08:37 AM	10/17/2020 4:35:08 AM	0000:26:32	51.1	36.7	74.6	48.5	39.7	38.1	1.708
7	142	10/17/2020 5:38:05 AM	10/17/2020 6:08:09 AM	0000:30:05	51.1	37.5	78.1	54.9	44.3	40.5	1.708
8	144	10/17/2020 6:41:55 AM	10/17/2020 7:11:56 AM	0000:30:02	60.3	39.9	86.5	59.9	51.1	45.8	1.780
9	146	10/17/2020 8:15:36 AM	10/17/2020 8:48:58 AM	0000:33:23	59.4	45.2	83	63.7	56.1	51.3	1.773
10	148	10/17/2020 9:23:10 AM	10/17/2020 9:56:37 AM	0000:33:28	50.7	47.7	86.8	62.8	56	51.3	1.705
DAY SAMPLING			62.5 %	**Leq Average**	46.56						1.668

AMBIENT NOISE MONITORING REPORT

Location	7th Ward	**Land use pattern**	Residential
Date of Monitoring	16.10.2020	**Geo coordinates**	
Make, Model & serial no. of the Instrument	CESVA SC-310	**Latitude**	**11°41'33" N**
		Longitude	**77° 58'8" E**

NIGHT TIME NOISE

S.No	File No.	Start	End	Duration	L_{eq}	L_{min}	L_{max}	L_{10}	L_{50}	L_{90}	LOG
1	146				59.4	45.2	83	63.7	56.1	51.3	1.797
2	148				50.7	47.7	86.8	62.8	56	51.3	1.797
3	150	10/17/2020 10:37:23 AM	10/17/2020 11:08:06 AM	0000:30:44	62.8	45.2	84.6	64.9	58.7	53.1	1.797
4	152	10/17/2020 11:47:27 AM	10/17/2020 12:19:12 PM	0000:31:46	58.2	47.1	87.2	63.5	57.1	51.5	1.764
5	154	10/17/2020 12:56:46 PM	10/17/2020 1:28:15 PM	0000:31:30	59.4	48.1	83	62.3	57.1	52.7	1.773
6	156	10/17/2020 2:59:08 PM	10/17/2020 3:29:08 PM	0000:30:01	73.3	43.2	**90.2**	64.5	55	49	1.865
NIGHT SAMPLING			75 %	**Leq Average**	**63.09**						1.800
DAY & NIGHT SAMPLING			66.6 %								

AMBIENT NOISE MONITORING REPORT			
Location	8th ward	**Land use pattern**	Commercial
Date of Monitoring	16.10.2020	**Geo coordinates**	
Make, Model & serial no. of the Instrument	Larson Davis, 824, A2008	**Latitude**	**11°41'45" N**
		Longitude	**77°58'3" E**

DAY TIME NOISE

S.No	File No.	Start	End	Duration	L_{eq}	L_{min}	L_{max}	L_{10}	L_{50}	L_{90}	LOG
1	44	10:53:39	11:24:12	0:30:33	73.5	59.6	97.2	76.7	69.2	65.5	1.866
2	46	12:15:12	12:45:19	0:30:07	82.6	65.7	117.4	84	77.8	73.1	1.916
3	48	13:27:15	13:57:16	0:30:01	82.3	67.8	112.4	83.8	76.6	72.5	1.915
4	50	14:32:25	15:02:26	0:30:01	81.5	63.8	104.9	83.9	76.3	71.6	1.911
5	52	15:38:38	16:08:40	0:30:02	77.9	61.8	103.0	80.6	73.2	67.7	1.891
6	54	16:47:14	17:17:15	0:30:01	78.8	63.8	108.7	80.7	73.6	69.8	1.896
7	56	17:59:56	18:29:57	0:30:01	78.6	63.3	111.6	80	74.5	70.8	1.895
8	58	19:11:00	19:41:03	0:30:03	87.3	68.7	111.9	90.3	84.8	79.2	1.941
9	60	20:14:10	20:44:18	0:30:08	88.1	66.3	113.0	90	82.9	77.7	1.944
10	62	21:21:14	21:51:37	0:30:23	82.9	61.6	105.2	86.5	79.8	72.3	1.918
DAY SAMPLING			62.5 %	**Leq Average**	81.15						1.9093

AMBIENT NOISE MONITORING REPORT

Location	8th ward	**Land use pattern**	Commercial
Date of Monitoring	16.10.2020	**Geo coordinates**	
Make, Model & serial no. of the Instrument	Larson Davis, 824, A2008	**Latitude**	**11°41'45" N**
		Longitude	**77°58'3" E**

NIGHT TIME NOISE

S.No	File No.	Start	End	Duration	L_{eq}	L_{min}	L_{max}	L_{10}	L_{50}	L_{90}	LOG
1	64	22:25:08	22:55:06	0:29:58	81.6	57.1	101.7	85.1	79.7	71.5	1.911
2	66	23:27:17	23:57:18	0:30:01	75.0	56.4	94.7	78.6	70.9	61.1	1.875
3	68	0:51:52	1:21:54	0:30:02	76.8	56.0	90.7	80.1	76.2	65.2	1.885
4	70	1:54:46	2:25:13	0:30:27	78.4	67.6	109.3	79.2	77.6	74.3	1.894
5	72	2:58:51	3:29:04	0:30:13	77.1	68.5	90.9	79.2	76.3	74.1	1.887
6	74	4:05:46	4:32:49	0:27:03	83.9	57.8	104.8	86.5	79.6	74.8	1.923
7	76	5:05:56	5:35:36	0:29:40	77.4	57.9	113.3	70.5	64.7	61.2	1.888
NIGHT SAMPLING			87.5 %	**Leq Average**	**78.47**						1.8947
DAY & NIGHT SAMPLING			70.83 %								

AMBIENT NOISE MONITORING REPORT

Location	9th Ward	**Land use pattern**	Residential
Date of Monitoring	15.10.2020	**Geo coordinates**	
Make, Model & serial no. of the Instrument	Larson Davis, 824, A2008	**Latitude**	**11°41'37" N**
		Longitude	**77°58'8" E**

DAY TIME NOISE

S.No	File No.	Start	End	Duration	L_{eq}	L_{min}	L_{max}	L_{10}	L_{50}	L_{90}	LOG
1	118	8:25:39	8:54:27	28:47.8	67.7	51.1	93.4	69.7	63.5	58.1	1.830
2	120	9:42:13	10:12:17	30:03.8	62.6	52.3	91.4	64.3	60	57.2	1.796
3	122	10:47:10	11:20:02	32:51.6	72.5	56.6	107.4	71.4	63.2	60.9	1.86
4	124	11:54:39	12:26:48	32:09.5	64.2	50.9	86.9	68.1	60.1	56.5	1.807
5	126	13:10:12	13:40:59	30:47.2	67.3	55.3	99.0	67.6	61.6	59.5	1.828
6	128	14:20:03	14:53:14	33:11.5	65.5	50.3	81.9	70.8	58.1	55.4	1.816
7	130	15:57:34	16:29:46	32:12.2	66.1	48.7	94.4	67.3	57	52.5	1.820
8	133	17:11:16	17:41:24	30:08.0	66.5	51.6	98.7	67.6	58.4	55.9	1.822
9	135	18:23:34	18:55:15	31:41.2	64.7	50.3	94.0	63.3	56.9	53.5	1.810
10	137	19:32:25	20:05:49	33:23.7	65.9	50.8	92.5	65.7	57.5	54.8	1.818
DAY SAMPLING			62.5 %	**Leq Average**	66.17						1.8207

AMBIENT NOISE MONITORING REPORT

Location	9th Ward	**Land use pattern**	Residential
Date of Monitoring	15.10.2020	**Geo coordinates**	
Make, Model & serial no. of the Instrument	Larson Davis, 824, A2008	**Latitude**	**11°41'37" N**
		Longitude	**77°58'8" E**

NIGHT TIME NOISE

S.No	File No.	Start	End	Duration	L_{eq}	L_{min}	L_{max}	L_{10}	L_{50}	L_{90}	LOG
1	141	22:08:21	22:36:13	27:52.3	54.2	45.5	81.8	53.7	48.2	47.1	1.733
2	143	23:30:24	0:02:13	31:49.2	55.3	41.7	86.8	56.1	43.9	42.5	1.742
3	145	0:41:25	1:13:16	31:51.1	54.4	41.8	87.9	48.8	45	42.8	1.735
4	147	2:00:14	2:35:10	34:56.0	50.0	41.2	72.8	46.7	42.8	41.9	1.698
5	149	3:50:55	4:05:57	15:01.7	51.1	41.2	70.2	51.7	43.6	41.9	1.708
6	151	4:37:40	4:44:33	06:53.2	68.0	41.4	93.0	72.9	54	45.4	1.832
7	153	5:45:35	6:01:13	15:37.8	55.9	42.4	83.7	55.7	51.6	44.5	1.747
8	154	6:01:46	6:16:48	15:02.3	57.2	43.7	82.9	59.8	55.2	51.9	1.757
NIGHT SAMPLING			100 %	**Leq Average**	**55.46**						1.744
DAY & NIGHT SAMPLING			75 %								

AMBIENT NOISE MONITORING REPORT			
Location	10th Ward	**Land use pattern**	Silence Zone
Date of Monitoring	14.10.2020	**Geo coordinates**	
Make, Model & serial no. of the Instrument	Larson Davis, 824, A2008	**Latitude**	**11°41'37" N**
		Longitude	**77°57'45" E**

DAY TIME NOISE

1	File No.	Start	End	Duration	L_{eq}	L_{min}	L_{max}	L_{10}	L_{50}	L_{90}	LOG
1	83	10:51:16	11:21:17	30:00.8	65.0	43.6	86.2	67.2	58.3	48.7	1.812
2	85	12:13:52	12:43:53	30:01.1	58.6	44.3	82.2	62.1	55.7	49.1	1.767
3	87	14:00:48	14:30:49	30:00.6	60.8	44.6	92.8	63.3	55.8	50.5	1.783
4	89	15:12:03	15:42:04	30:00.7	55.4	43.1	78.7	57.4	48.1	45.3	1.743
5	91	16:31:49	17:01:50	30:00.8	53.3	43.0	74.4	55.6	48.3	45.5	1.726
6	93	17:49:30	18:19:31	30:00.7	58.4	45.2	83.6	60.1	49.8	47.5	1.766
7	95	19:03:50	19:33:51	30:00.7	57.1	43.6	82.6	60.1	50.1	46.5	1.756
8	96	21:26:08	21:56:37	30:29.1	52.0	41.3	81.9	54.3	48.5	42.9	1.716
DAY SAMPLING			50 %	**Leq Average**	57.36						1.7586

AMBIENT NOISE MONITORING REPORT

Location	10th Ward	**Land use pattern**	Silence Zone
Date of Monitoring	14.10.2020	**Geo coordinates**	
Make, Model & serial no. of the Instrument	Larson Davis, 824, A2008	**Latitude**	**11°41'37" N**
		Longitude	**77°57'45" E**

NIGHT TIME NOISE

1	File No.	Start	End	Duration	L_{eq}	L_{min}	L_{max}	L_{10}	L_{50}	L_{90}	LOG
1	98	22:34:43	23:04:51	30:07.8	53.2	40.8	87.3	50.2	43.3	41.6	1.725
2	100	23:42:25	0:13:50	31:24.8	48.8	40.7	84.2	49.9	42.7	41.1	1.688
3	102	0:49:22	1:17:55	28:33.1	52.5	40.8	91.4	43.1	41.8	41.2	1.720
4	104	1:54:25	2:22:58	28:33.1	45.6	40.5	71.9	45.7	41.9	40.7	1.658
5	107	3:42:19	3:52:33	10:13.7	43.3	40.7	60.5	45.2	41.7	41.1	1.636
6	109	4:29:27	4:58:53	29:26.2	48.7	40.8	69.3	51.4	44.1	41.6	1.687
7	111	5:34:33	5:44:55	10:22.5	51.5	42.5	69.5	54.2	50.2	46.2	1.711
NIGHT SAMPLING			87.5 %	Leq Average	**48.9**						1.6893
DAY & NIGHT SAMPLING			62.5 %								

AMBIENT NOISE MONITORING REPORT			
Location	11 th Ward	**Land use pattern**	Residential
Date of Monitoring	17.10.2020	**Geo coordinates**	
Make, Model & serial no. of the Instrument	CESVA SC-310	**Latitude**	**11°41'29" N**
		Longitude	**77°58'4" E**

DAY TIME NOISE

S.No	File No.	Start	End	Duration	L_{eq}	L_{min}	L_{max}	L_{10}	L_{50}	L_{90}	LOG
1	131	10/16/2020 11:10:02 PM	10/16/2020 11:51:03 PM	0000:41:02	37.8	36.4	67.7	48.3	40.6	38	1.577
2	133	10/17/2020 12:20:12 AM	10/17/2020 1:03:01 AM	0000:42:50	37.6	36.5	65.3	42.5	39.1	37.9	1.575
3	135	10/17/2020 1:32:35 AM	10/17/2020 2:02:35 AM	0000:30:01	38	37.1	78.5	52.8	40	38.4	1.579
4	137	10/17/2020 2:34:17 AM	10/17/2020 3:04:38 AM	0000:30:22	42.7	37	69.8	42.7	38.8	38.1	1.630
5	139	10/17/2020 3:37:01 AM	10/17/2020 4:07:12 AM	0000:30:12	44.1	37	72.4	41.5	39.5	38.7	1.644
6	141	10/17/2020 5:06:27 AM	10/17/2020 5:36:40 AM	0000:30:14	43.7	**36.2**	69.4	49	41.7	38.5	1.640
7	143	10/17/2020 6:09:12 AM	10/17/2020 6:39:16 AM	0000:30:05	48.3	38.6	78.2	59.9	50.5	44.4	1.683
8	145	10/17/2020 7:13:59 AM	10/17/2020 7:43:58 AM	0000:30:00	49.2	43	77.3	65.2	51.8	46.5	1.691
9	147	10/17/2020 8:51:14 AM	10/17/2020 9:22:26 AM	0000:31:13	58.6	47.4	76.2	62.4	56.9	51.6	1.767
DAY SAMPLING			56.25 %	**Leq Average**	43.94						1.6429

AMBIENT NOISE MONITORING REPORT

Location	11 th Ward	**Land use pattern**	Residential
Date of Monitoring	17.10.2020	**Geo coordinates**	
Make, Model & serial no. of the Instrument	CESVA SC-310	**Latitude**	**11°41'29" N**
		Longitude	**77°58'4" E**

NIGHT TIME NOISE

S.No	File No.	Start	End	Duration	L_{eq}	L_{min}	L_{max}	L_{10}	L_{50}	L_{90}	LOG
1	149	10/17/2020 10:01:29 AM	10/17/2020 10:33:55 AM	0000:32:27	58.7	48.2	**88.5**	59.6	55.6	52.3	1.768
2	151	10/17/2020 11:12:40 AM	10/17/2020 11:42:48 AM	0000:30:09	59.8	46.7	83.1	58	55.6	50.2	1.776
3	153	10/17/2020 12:22:25 PM	10/17/2020 12:53:48 PM	0000:31:24	63.6	51.6	73.3	64.1	63.3	57.6	1.803
4	155	10/17/2020 1:32:01 PM	10/17/2020 2:02:01 PM	0000:30:01	58.8	55.3	86.4	63.3	59.9	58.5	1.769
NIGHT SAMPLING			50 %	**Leq Average**	**60.12**						1.7790
DAY & NIGHT SAMPLING			54.17 %								

AMBIENT NOISE MONITORING REPORT			
Location	12th Ward	**Land use pattern**	Mixed
Date of Monitoring	15.10.2020	**Geo coordinates**	
Make, Model & serial no. of the Instrument	Larson Davis, 824, A2008	**Latitude**	**11°41'41" N**
		Longitude	**77°58'8" E**

DAY TIME NOISE

S.No	File No.	Start	End	Duration	L_{eq}	L_{min}	L_{max}	L_{10}	L_{50}	L_{90}	LOG
1	119	8:57:53	9:29:01	31:07.5	61.5	53.5	**102.6**	72.5	62.1	57.9	1.788
2	121	10:15:15	10:45:19	30:04.1	69.2	54.7	99.0	68.9	60.7	59.1	1.840
3	123	11:21:43	11:51:46	30:03.3	69.3	57.7	100.	69.8	64	61.4	1.840
4	125	12:33:33	13:08:01	34:27.7	68.4	55.4	98.2	67.8	62.1	60	1.835
5	127	13:43:38	14:16:03	32:25.2	67.6	54.8	101.	66.7	61.1	59	1.829
6	129	14:57:21	15:28:33	31:12.5	65.0	49.4	91.9	66.6	58.7	55.5	1.812
7	131	16:31:27	17:07:01	35:34.5	60.4	46.0	99.8	65.9	56.7	52.4	1.781
8	134	17:47:21	18:21:33	34:11.7	67.4	53.5	96.6	69.4	59.9	56.4	1.828
9	136	18:57:04	19:29:12	32:08.0	62.9	50.6	92.8	63.3	57.1	54.4	1.798
10	138	20:08:03	20:38:04	30:01.0	67.2	49.1	94.9	68.9	59.6	54.6	1.827
11	139	20:46:49	21:29:34	42:45.0	63.3	46.9	88.0	70.7	56.1	50.3	1.801
12	140	21:33:52	22:04:35	30:43.0	59.7	45.3	91.5	57.2	49.3	47.7	1.775
DAY SAMPLING			75 %	Leq Average	64.98						1.8128

AMBIENT NOISE MONITORING REPORT

Location	12th Ward	**Land use pattern**	Mixed
Date of Monitoring	15.10.2020	**Geo coordinates**	
Make, Model & serial no. of the Instrument	Larson Davis, 824, A2008	**Latitude**	**11°41'41" N**
		Longitude	**77°58'8" E**

NIGHT TIME NOISE

S.No	File No.	Start	End	Duration	L_{eq}	L_{min}	L_{max}	L_{10}	L_{50}	L_{90}	LOG
1	142	22:55:45	23:30:03	34:17.8	54.6	41.7	80.2	58.2	45.7	42.7	1.737
2	144	0:04:20	0:36:11	31:51.2	54.4	41.6	83.5	52.8	44.4	42.8	1.619
3	146	1:13:45	1:45:49	32:03.6	50.3	41.8	76.7	49.6	44.1	42.7	1.701
4	148	2:37:18	2:38:21	01:02.7	53.4	42.6	73.4	57.5	47.6	43.8	1.727
5	150	4:06:45	4:36:46	30:01.0	53.8	**41.1**	77.8	55.7	47.6	43.5	1.730
6	152	5:12:40	5:41:11	28:30.5	55.6	43.0	77.3	58.5	50.3	47.4	1.745
NIGHT SAMPLING			75 %	**Leq Average**	**51.26**						1.7098
DAY & NIGHT SAMPLING			75 %								

AMBIENT NOISE MONITORING REPORT

Location	13th Ward	**Land use pattern**	Residential
Date of Monitoring	14.10.2020	**Geo coordinates**	
Make, Model & serial no. of the Instrument	Larson Davis, 824, A2008	**Latitude**	**11°41'39" N**
		Longitude	**77°57'47" E**

DAY TIME NOISE

S.No	File No.	Start	End	Duration	L_{eq}	L_{min}	L_{max}	L_{10}	L_{50}	L_{90}	LOG
1	84	11:34:47	12:04:38	29:50.8	56.9	43.6	88.4	60.1	50.1	46.9	1.755
2	86	12:49:28	13:19:29	30:00.7	56.9	45.1	83.0	60.2	51	47.7	1.755
3	88	14:38:09	15:08:10	30:01.3	56.5	43.4	87.2	59.1	49.7	46	1.752
4	90	15:45:56	16:18:51	32:55.5	56.2	43.8	78.9	60.1	51.3	46.8	1.749
5	92	17:15:23	17:45:24	30:00.7	54.6	42.3	80.4	58.2	50.1	45.7	1.737
6	94	18:31:01	19:01:02	30:00.7	51.0	44.5	75.3	51.9	49.1	48.4	1.707
DAY SAMPLING			37.5 %	**Leq Average**	55.27						1.7425

AMBIENT NOISE MONITORING REPORT

Location	13th Ward	**Land use pattern**	Residential
Date of Monitoring	14.10.2020	**Geo coordinates**	
Make, Model & serial no. of the Instrument	Larson Davis, 824, A2008	**Latitude**	**11°41'39" N**
		Longitude	**77°57'47" E**

NIGHT TIME NOISE

S.No	File No.	Start	End	Duration	L_{eq}	L_{min}	L_{max}	L_{10}	L_{50}	L_{90}	LOG
1	97	21:59:28	22:29:31	30:02.6	46.4	41.0	74.5	46.7	42.8	41.7	1.666
2	99	23:06:07	23:36:38	30:31.2	56.7	40.6	88.8	58	46.9	41.6	1.753
3	101	0:14:59	0:46:17	31:17.6	43.6	40.7	70.3	43.4	42	41.3	1.639
4	103	1:19:19	1:52:31	33:11.6	42.1	40.2	56.0	42.6	41.2	41	1.624
5	105	2:24:05	2:57:03	32:58.1	52.0	40.9	90.8	49.5	42.2	41.6	1.716
6	108	3:54:54	4:26:56	32:02.1	43.9	40.6	69.0	45.8	41.8	41	1.642
7	110	5:06:56	5:32:23	25:27.2	53.2	41.4	80.3	50.7	44.3	42.6	1.725
8	112	5:46:28	5:56:59	10:30.5	55.1	43.2	73.3	58.4	53.1	49.3	1.741
NIGHT SAMPLING			100 %	**Leq Average**	**48.79**						1.6883
DAY & NIGHT SAMPLING			58.3 %								

AMBIENT NOISE MONITORING REPORT

Location	WARD 14	**Land use pattern**	Residential
Date of Monitoring	13.10.2020	**Geo coordinates**	
Make, Model & serial no. of the Instrument	CESVA SC-310	**Latitude**	**11°41'29" N**
		Longitude	**77°58'19" E**

DAY TIME NOISE

S.No	File No.	Start	End	Duration	L_{eq}	L_{min}	L_{max}	L_{10}	L_{50}	L_{90}	LOG
1	78	10/13/2020 12:44:53 PM	10/13/2020 1:16:39 PM	0000:31:47	46.9	42.2	82	56.1	50.5	47.4	1.671
2	80	10/13/2020 2:27:38 PM	10/13/2020 2:58:37 PM	0000:31:00	48.2	38	83.8	56.7	49.7	46.3	1.683
3	82	10/13/2020 3:38:50 PM	10/13/2020 4:09:45 PM	0000:30:56	49.5	**36.6**	76	55.3	48.8	43.1	1.694
4	84	10/13/2020 4:49:20 PM	10/13/2020 5:19:19 PM	0000:30:00	49.3	44.9	83	57.1	50.8	48.5	1.692
5	86	10/13/2020 5:56:42 PM	10/13/2020 6:27:26 PM	0000:30:45	51.6	46.9	80.6	56.9	52.2	50.1	1.712
6	89	10/13/2020 7:11:52 PM	10/13/2020 7:41:38 PM	0000:29:47	55.1	43.5	**95.8**	60.1	52	47.4	1.741
7	91	10/13/2020 8:26:28 PM	10/13/2020 8:57:00 PM	0000:30:33	45.9	43.6	84.9	61.1	53.6	49.6	1.661
8	93	10/13/2020 9:37:11 PM	10/13/2020 10:07:55 PM	0000:30:45	49.9	40.8	87.7	62.1	51.6	46.8	1.698
DAY SAMPLING			50%	**Leq Average**	49.43						1.6940

AMBIENT NOISE MONITORING REPORT

Location	WARD 14	**Land use pattern**	Residential
Date of Monitoring	13.10.2020	**Geo coordinates**	
Make, Model & serial no. of the Instrument	CESVA SC-310	**Latitude**	**11°41'29" N**
		Longitude	**77°58'19" E**

NIGHT TIME NOISE

S.No	File No.	Start	End	Duration	L_{eq}	L_{min}	L_{max}	L_{10}	L_{50}	L_{90}	LOG
1	95	10/13/2020 10:46:11 PM	10/13/2020 11:19:28 PM	0000:33:18	61.5	45.6	87.8	61.8	58.5	54.2	1.788
2	98	10/13/2020 11:58:29 PM	10/14/2020 12:28:46 AM	0000:30:18	56.4	47.3	87.9	62.5	59.8	54.5	1.751
3	100	10/14/2020 1:53:36 AM	10/14/2020 2:25:18 AM	0000:31:43	53.8	43.9	86.9	55.2	52	48.6	1.730
4	102	10/14/2020 3:10:00 AM	10/14/2020 3:47:19 AM	0000:37:20	60.2	45.6	81.5	58.1	56	51.7	1.779
5	104	10/14/2020 4:35:51 AM	10/14/2020 5:14:08 AM	0000:38:18	55.9	37.6	86.8	49.3	43.1	41.5	1.747
NIGHT SAMPLING			62.5 %	**Leq Average**	**57.41**						1.7590
DAY & NIGHT SAMPLING			54.16 %								

AMBIENT NOISE MONITORING REPORT

Location	15th Ward	**Land use pattern**	Residential
Date of Monitoring	13.10.2020	**Geo coordinates**	
Make, Model & serial no. of the Instrument	CESVA SC-310	**Latitude**	**11°41'48" N**
		Longitude	**77°57'31" E**

DAY TIME NOISE

S.No	File No.	Start	End	Duration	L_{eq}	L_{min}	L_{max}	L_{10}	L_{50}	L_{90}	LOG
1	79	10/13/2020 1:36:51 PM	10/13/2020 2:15:01 PM	0000:38:11	50.8	39.6	75.8	58	51.4	47.7	1.705
2	81	10/13/2020 3:04:01 PM	10/13/2020 3:34:05 PM	0000:30:05	47.7	**37.9**	75.8	56.5	51	47.6	1.678
3	83	10/13/2020 4:17:45 PM	10/13/2020 4:47:45 PM	0000:30:01	55.6	42	79.6	57.4	50.9	47.1	1.745
4	85	10/13/2020 5:22:51 PM	10/13/2020 5:52:52 PM	0000:30:02	53.8	44.2	85	61.2	53.3	49.7	1.730
5	88	10/13/2020 6:33:32 PM	10/13/2020 7:03:32 PM	0000:30:01	52.8	44.2	83.7	59.9	53.4	49.7	1.722
6	90	10/13/2020 7:49:20 PM	10/13/2020 8:19:19 PM	0000:30:00	49.2	45.3	**95.4**	62.9	54.3	50.7	1.691
7	92	10/13/2020 8:58:30 PM	10/13/2020 9:35:43 PM	0000:37:14	52.1	42.1	78.7	58.2	51.4	46.7	1.716
DAY SAMPLING			56.25 %		51.57						1.7124

AMBIENT NOISE MONITORING REPORT

Location	15th Ward	**Land use pattern**	Residential
Date of Monitoring	13.10.2020	**Geo coordinates**	
Make, Model & serial no. of the Instrument	CESVA SC-310	**Latitude**	**11°41'48" N**
		Longitude	**77°57'31" E**

NIGHT TIME NOISE

S.No	File No.	Start	End	Duration	L_{eq}	L_{min}	L_{max}	L_{10}	L_{50}	L_{90}	LOG
1	94	10/13/2020 10:10:31 PM	10/13/2020 10:43:37 PM	0000:33:07	55.8	45.2	81.6	60.1	57.3	52.4	1.746
2	97	10/13/2020 11:21:45 PM	10/13/2020 11:53:04 PM	0000:31:20	44.9	39.4	88.6	59.1	43.6	41.2	1.652
3	99	10/14/2020 12:40:44 AM	10/14/2020 1:19:21 AM	0000:38:38	54.8	46.4	84.8	60.2	58.3	55.9	1.738
4	101	10/14/2020 2:35:44 AM	10/14/2020 3:05:54 AM	0000:30:11	57.9	46.3	84.7	61.6	56.9	53.1	1.762
5	103	10/14/2020 3:52:10 AM	10/14/2020 4:34:34 AM	0000:42:25	45.1	40	75.5	48.7	45.3	44.1	1.654
6	105	10/14/2020 5:15:54 AM	10/14/2020 5:49:14 AM	0000:33:21	54.3	37.9	85.9	58.3	45	41.2	1.734
NIGHT SAMPLING			75 %		**51.64**						**1.7130**
DAY & NIGHT SAMPLING			54.16 %								

AMBIENT NOISE MONITORING REPORT			
Location	16TH Ward	**Land use pattern**	Silence Zone
Date of Monitoring	17.10.2020	**Geo coordinates**	
Make, Model & serial no. of the Instrument	Larson Davis, 824, A2008	**Latitude**	**11 41'56" N**
		Longitude	**77 58'35" E**

NIGHT TIME NOISE

S.No	File No.	Start	End	Duration	L_{eq}	L_{min}	L_{max}	L_{10}	L_{50}	L_{90}	LOG
1	155	10/16/2020 10:23:31 PM	10/16/2020 10:54:26 PM	0000:30:56	49.4	34.6	67.1	50.8	44.3	41.3	1.693
2	156	10/16/2020 10:55:33 PM	10/16/2020 11:27:04 PM	0000:31:32	48.9	34	71.7	51.7	43.5	41.1	1.689
3	157	10/16/2020 11:28:21 PM	10/16/2020 11:59:05 PM	0000:30:45	42	34.4	84.8	48.8	43.5	41.3	1.623
4	158	10/17/2020 12:00:45 AM	10/17/2020 12:33:04 AM	0000:32:20	48.7	31.9	68.7	47.6	43	41.3	1.687
5	159	10/17/2020 12:34:16 AM	10/17/2020 1:08:13 AM	0000:33:58	43.3	28.5	64.8	48.2	43.7	40.8	1.636
6	160	10/17/2020 1:11:31 AM	10/17/2020 1:42:07 AM	0000:30:37	33.3	26.9	61.6	48.9	40	29.1	1.522
7	161	10/17/2020 1:43:04 AM	10/17/2020 2:14:56 AM	0000:31:53	40.9	26.1	72.4	46.1	41.4	29.6	1.611
8	162	10/17/2020 2:15:53 AM	10/17/2020 2:46:48 AM	0000:30:56	36.5	26.9	59.4	46.5	43.6	41.6	1.562
9	163	10/17/2020 2:47:44 AM	10/17/2020 3:20:55 AM	0000:33:12	36.8	26.4	75.2	45.2	43.1	40.4	1.565
10	164	10/17/2020 3:21:44 AM	10/17/2020 3:56:18 AM	0000:34:35	43.4	25.9	64.2	46	44.1	39.7	1.637
11	165	10/17/2020 5:25:25 AM	10/17/2020 5:25:35 AM	0000:00:11	53.5	43.6	64.4	60.5	47.3	44.7	1.728
NIGHT SAMPLING			100 %		42.86						1.6321

AMBIENT NOISE MONITORING REPORT

Location	16TH Ward	**Land use pattern**	Silence Zone
Date of Monitoring	18.10.2020	**Geo coordinates**	
Make, Model & serial no. of the Instrument	Larson Davis, 824, A2008	**Latitude**	**11 41'56" N**
		Longitude	**77 58'35" E**

DAY TIME NOISE

S.No	File No.	Start	End	Duration	L_{eq}	L_{min}	L_{max}	L_{10}	L_{50}	L_{90}	LOG
1	190	7:15:19	7:45:20	30:00.8	58.9	42.9	83.7	61.8	53.3	48	1.770
2	191	7:46:38	8:16:50	30:12.2	55.1	42.8	81.0	57.5	53	48.5	1.741
3	192	8:18:53	8:48:55	30:01.6	56.7	43.4	79.3	58.9	52.9	48.5	1.753
4	193	8:50:33	9:20:34	30:00.7	56.9	45.0	76.1	59.3	54.2	50.1	1.755
5	194	9:26:32	9:56:33	30:00.8	55.3	44.1	76.5	57.8	53.6	49.7	1.742
6	195	9:58:11	10:28:12	30:00.6	55.6	43.9	73.1	58.1	53.4	49.4	1.745
7	196	10:35:39	11:05:40	30:00.8	56.6	44.5	81.7	57.8	53.5	49.8	1.752
8	197	11:07:02	11:38:23	31:20.6	55.9	43.1	71.8	59.1	53.8	49	1.747
9	198	12:01:55	12:31:56	30:00.7	53.5	43.5	71.5	56.1	51.8	47.8	1.728

10	199	12:33:24	13:03:26	30:02.2	60.1	43.6	85.9	61.7	53.9	48.6	1.778
11	200	13:04:21	13:34:22	30:01.2	60.6	43.9	87.6	64.4	54.2	48.4	1.782
12	201	13:50:53	14:20:54	30:00.7	55.7	43.8	78.3	58.2	53	48.9	1.745
13	202	14:21:54	14:52:08	30:14.0	59.1	42.5	**93.3**	61.6	55	49.6	1.771
14	203	14:53:25	15:23:35	30:10.2	57.8	42.0	83.4	60.5	51.7	46.1	1.760
15	204	15:24:37	15:54:38	30:00.7	54.4	**41.9**	72.3	57	51.5	46.6	1.735
16	205	15:56:45	16:17:46	21:01.5	55.7	43.3	77.5	57.7	52.2	47.8	1.745
DAY SAMPLING			100 %		**56.63**						1.7531
DAY & NIGHT SAMPLING			100 %								

AMBIENT NOISE MONITORING REPORT			
Location	Ward 16 Milakai karanoor	**Land use pattern**	Silence Zone
Date of Monitoring	14.10.2020	**Geo coordinates**	
Make, Model & serial no. of the Instrument	Larson Davis, 824, A2008	**Latitude**	**11.71188**
		Longitude	**77.977783**

DAY TIME NOISE

S.No	File No.	Start	End	Duration	L_{eq}	L_{min}	L_{max}	L_{10}	L_{50}	L_{90}	LOG
1	17	14:29:54	15:06:42	36:48.2	84.1	55.9	94.3	87.8	82.6	60.6	1.924
2	18	15:35:50	16:05:53	30:02.8	70.7	56.3	**94.7**	68.9	67.9	64.9	1.849
3	19	16:08:33	16:38:33	29:59.8	64.4	56.3	84.3	65.2	64.7	62.3	1.808
4	20	16:41:07	17:16:42	35:34.7	58.4	56.1	74.7	60.1	57.6	56.7	1.766
5	21	17:19:06	17:45:04	25:58.1	64.3	56.1	81.8	65.6	60.9	57.1	1.808
6	22	18:08:39	18:20:00	11:20.8	60.0	**56.0**	76.8	62.4	58.7	56.7	1.778
7	23	18:28:13	18:39:35	11:22.0	57.8	55.8	73.4	58.8	57.1	56.2	1.761
DAY SAMPLING			43.75 %		**65.07**						1.8134

AMBIENT NOISE MONITORING REPORT			
Location	17 th Ward	**Land use pattern**	Commericial
Date of Monitoring	16.10.2020	**Geo coordinates**	
Make, Model & serial no. of the Instrument	Larson Davis, 824, A2008	**Latitude**	**11 41'46" N**
		Longitude	**77 58'1" E**

DAY TIME NOISE

S.No	File No.	Start	End	Duration	L_{eq}	L_{min}	L_{max}	L_{10}	L_{50}	L_{90}	LOG
1	43	7:15:19	7:45:20	30:00.8	79.3	69.2	96.3	82.2	77.8	74.5	1.899
2	45	7:46:38	8:16:50	30:12.2	85.1	69.0	110.0	87.5	81.4	77.1	1.929
3	47	8:18:53	8:48:55	30:01.6	84.8	70.6	117	87.3	81.7	77.7	1.928
4	49	8:50:33	9:20:34	30:00.7	83.7	69.9	107.9	85.8	80.0	75.5	1.922
5	51	9:26:32	9:56:33	30:00.8	82.7	69.5	106.8	85.4	78.9	75.4	1.917
6	53	9:58:11	10:28:12	30:00.6	82.5	69.6	107.4	85.0	79.0	75.1	1.916
7	55	10:35:39	11:05:40	30:00.8	83.9	69.5	108.3	86.2	80.2	76.0	1.923
8	57	11:07:02	11:38:23	31:20.6	84.9	70.3	115	87.3	81.8	77.6	1.928
9	59	12:01:55	12:31:56	30:00.7	85.4	61.9	108.3	88.0	82.2	74.8	1.931
10	61	12:33:24	13:03:26	30:02.2	93.8	56.5	118.4	85.3	79.8	72.3	1.972
11	63	13:04:21	13:34:22	30:01.2	82.0	56.2	102.9	83.8	74.7	63.3	1.913
12	65	13:50:53	14:20:54	30:00.7	79.7	68.2	107.4	78.2	68.7	59.1	1.901

13	67	14:21:54	14:52:08	30:14.0	75.1	68.8	105.1	74.8	59.5	56.2	1.875
14	69	14:53:25	15:23:35	30:10.2	71.8	**56.0**	96.1	79.9	77.4	74.0	1.856
15	71	15:24:37	15:54:38	30:00.7	78.2	91.2	91.2	79.9	77.4	74.4	1.893
16	73	15:56:45	16:17:46	21:01.5	78.9	69.8	98.6	80.9	78.2	78.2	1.897
DAY SAMPLING			100 %		**81.75**						**1.9125**

AMBIENT NOISE MONITORING REPORT			
Location	18th ward	**Land use pattern**	Silence/Background
Date of Monitoring	13.10.2020	**Geo coordinates**	
Make, Model & serial no. of the Instrument	Larson Davis, 824, A2008	**Latitude**	**11 41'33" N**
		Longitude	**77 58'39" E**

DAY TIME NOISE

S.No	File No.	Start	End	Duration	L_{eq}	L_{min}	L_{max}	L_{10}	L_{50}	L_{90}	LOG
1	54	16:47:14	17:17:15	0:30:01	53.3	40.5	83.5	65.5	45.5	42.4	1.726
2	55	17:24:12	17:54:14	0:30:02	48.3	40.7	73.3	51.2	44.2	42.3	1.683
3	56	17:59:56	18:29:57	0:30:01	46.7	41.6	69.4	48.5	45.5	43.5	1.669
4	57	18:33:57	19:03:59	0:30:02	51.1	41.9	72.1	53.8	47.4	44.4	1.708
5	58	19:11:00	19:41:03	0:30:03	48.8	42.4	74	51.3	46.8	44.6	1.688
6	59	19:42:03	20:12:16	0:30:13	48.2	43.1	69.9	50.2	46.8	45	1.683
7	60	20:14:10	20:44:18	0:30:08	47.4	43.3	69.4	49.5	46.4	44.9	1.675
8	61	20:49:21	21:19:33	0:30:12	51.5	44.1	81.5	52.3	48.9	46.6	1.711
9	62	20:14:10	20:44:33	0:30:23	47.2	43.4	66.8	48.5	46.6	45.5	1.673
DAY SAMPLING			56.25 %		49.06						1.6907

AMBIENT NOISE MONITORING REPORT

Location	18th ward	**Land use pattern**	Silence/Background
Date of Monitoring	13.10.2020	**Geo coordinates**	
Make, Model & serial no. of the Instrument	Larson Davis, 824, A2008	**Latitude**	**11 41'33" N**
		Longitude	**77 58'39" E**

NIGHT TIME NOISE

S.No	File No.	Start	End	Duration	L_{eq}	L_{min}	L_{max}	L_{10}	L_{50}	L_{90}	LOG
1	63	21:53:22	22:23:28	0:30:06	46.8	43	69.6	48.4	45.9	44.5	1.670
2	64	22:25:08	22:55:06	0:29:58	46.6	42.7	63.5	47.9	45.5	44.3	1.668
3	65	22:55:58	23:26:00	0:30:02	49.3	42.8	81.8	48.1	45.8	44.3	1.692
4	66	23:27:17	23:57:18	0:30:01	51.6	40.3	83.2	43.5	41	40.7	1.712
5	67	0:17:59	0:48:17	0:30:18	54	41.6	82.1	56.7	44.7	43.2	1.732
6	68	0:51:52	1:21:54	0:30:02	73.3	**40.1**	**108.**	74	47.8	42.5	1.865
7	69	1:22:49	1:53:24	0:30:35	56.4	40.8	92.2	51.3	43.2	41.7	1.751
8	70	4:05:46	2:25:13	0:30:27	49.1	41.1	67.6	52.7	43.2	42	1.691
9	71	2:26:32	2:58:44	0:32:12	55.1	42.3	95.3	50.1	46.3	44.5	1.741
10	72	2:58:51	3:29:04	0:30:13	43	40.8	66.6	43.9	42	41.3	1.633
11	73	3:31:47	4:02:15	0:30:28	44.6	40.6	75.1	43.6	41.7	41.1	1.649
12	74	4:05:46	4:32:49	0:27:03	42.6	40.7	67.5	43.2	41.5	41	1.629
13	75	4:35:10	5:05:11	0:30:01	43.6	40.6	71.7	43.7	41.6	41	1.639
14	76	5:05:56	5:35:36	0:29:40	46.6	40.8	79.2	45.7	42.9	41.7	1.668
NIGHT SAMPLING			100 %		49.62						1.6957
DAY & NIGHT SAMPLING			95.83 %								

AMBIENT NOISE MONITORING REPORT

Location	18th ward	**Land use pattern**	Silence/Background
Date of Monitoring	14.10.2020	**Geo coordinates**	
Make, Model & serial no. of the Instrument	Larson Davis, 824, A2008	**Latitude**	**11 41'33" N**
		Longitude	**77 58'39" E**

DAY TIME NOISE (BACKGROUND)

S.No	File No.	Start	End	Duration	L_{eq}	L_{min}	L_{max}	L_{10}	L_{50}	L_{90}	LOG
1	77	3:15:45	3:45:30	0:29:45	43.9	40.9	70.9	44.5	42.7	41.7	1.642
2	78	3:46:58	3:58:35	0:11:37	44.9	40.7	71.5	45.9	43.3	41.9	1.652
3	79	4:14:40	4:46:41	0:32:01	55.4	40.9	94	45.2	43.3	41.9	1.743
4	80	4:48:17	5:18:20	0:30:03	46.1	41.1	67.6	49.4	43.7	42.4	1.663
5	81	5:21:41	5:52:08	0:30:27	49	43.3	74.5	50	48.2	46.1	1.690
DAY SAMPLING			31.25 %		**46.67**						1.6780
DAY & NIGHT SAMPLING			100 %								

AMBIENT NOISE MONITORING REPORT			
Location	Ward 18	**Land use pattern**	**Residential/ School Background**
Date of Monitoring	14.10.2020	**Geo coordinates**	
Make, Model & serial no. of the Instrument	Larson Davis, 824, A2008	**Latitude**	**11.7341.53**
		Longitude	**77.9510.36**

DAY TIME NOISE

S.No	File No.	Start	End	Duration	L_{eq}	L_{min}	L_{max}	L_{10}	L_{50}	L_{90}	log
1	106	10/14/2020 1:36:43 PM	10/14/2020 2:06:46 PM	0000:30:04	67.0	38.5	82.4	75.5	71.6	48.7	1.826
2	107	10/14/2020 2:07:54 PM	10/14/2020 2:37:54 PM	0000:30:01	64.5	35.9	81.5	66.1	61.6	46.7	1.809
3	108	10/14/2020 2:38:57 PM	10/14/2020 3:08:58 PM	0000:30:02	56.9	35.6	82.4	60.5	53.2	42	1.755
4	109	10/14/2020 3:41:18 PM	10/14/2020 4:09:03 PM	0000:27:46	45.2	39.4	83.8	56.2	48.3	43.8	1.655
5	110	10/14/2020 4:10:19 PM	10/14/2020 4:23:21 PM	0000:13:03	42.7	38.7	77.3	54.1	45.1	42.9	1.630
6	111	10/14/2020 4:10:19 PM	10/14/2020 4:23:21 PM	0000:13:03	42.7	38.7	77.3	54.1	45.1	42.9	1.630
7	112	10/14/2020 4:24:35 PM	10/14/2020 4:40:10 PM	0000:15:36	39.0	**35.6**	81.8	59.1	48.5	41.0	1.591
8	113	10/14/2020 4:41:04 PM	10/14/2020 5:11:54 PM	0000:30:51	62.9	36.8	**88.6**	66.7	62.6	42.3	1.798
9	114	10/14/2020 5:12:59 PM	10/14/2020 5:43:14 PM	0000:30:16	55.8	38.6	83	55.7	51.5	43	1.746
10	115	10/14/2020 5:47:15 PM	10/14/2020 6:09:31 PM	0000:22:17	53.2	42.1	80	64	52.9	48.3	1.725
DAY SAMPLING			62.5 %		**52.06**						1.7165

AMBIENT NOISE MONITORING REPORT			
Location	Ward 18	**Land use pattern**	Residential
Date of Monitoring	14.10.2020	**Geo coordinates**	
Make, Model & serial no. of the Instrument	Larson Davis, 824, A2008	**Latitude**	**11.7341**
		Longitude	**77.951036**

With screen (Door closed)

S.No	File No.	Start	End	Duration	L_{eq}	L_{min}	L_{max}	L_{10}	L_{50}	L_{90}	LOG
1	106	10/14/2020 1:36:43 PM	10/14/2020 2:06:46 PM	0000:30:04	67.0	38.5	82.4	75.5	71.6	48.7	1.826
2	107	10/14/2020 2:07:54 PM	10/14/2020 2:37:54 PM	0000:30:01	64.5	35.9	81.5	66.1	61.6	46.7	1.809
3	108	10/14/2020 2:38:57 PM	10/14/2020 3:08:58 PM	0000:30:02	56.9	**35.6**	82.4	60.5	53.2	42	1.755
											1.7967

AMBIENT NOISE MONITORING REPORT			
Location	Ward 18	**Land use pattern**	Residential
Date of Monitoring	14.10.2020	**Geo coordinates**	
Make, Model & serial no. of the Instrument	Larson Davis, 824, A2008	**Latitude**	**11.7341**
		Longitude	**77.951036**

With screen (Door opened)

S.No	File No.	Start	End	Duration	L_{eq}	L_{min}	L_{max}	L_{10}	L_{50}	L_{90}	LOG
1	113	10/14/2020 4:41:04 PM	10/14/2020 5:11:54 PM	0000:30:51	62.9	36.8	**88.6**	66.7	62.6	42.3	1.798
2	114	10/14/2020 5:12:59 PM	10/14/2020 5:43:14 PM	0000:30:16	55.8	38.6	83	55.7	51.5	43	1.746
3	115	10/14/2020 5:47:15 PM	10/14/2020 6:09:31 PM	0000:22:17	53.2	42.1	80	64	52.9	48.3	1.725
					59.70						1.7563

AMBIENT NOISE MONITORING REPORT			
Location	S.SAKTHIVEL HOUSE	**Land use pattern**	Residential
Date of Monitoring	14.10.2020	**Geo coordinates**	
Make, Model & serial no. of the Instrument	Larson Davis, 824, A2008	**Latitude**	**11° 41'33" N**
		Longitude	**77° 58'39" E**

NIGHT TIME NOISE

S.No	File No.	Start	End	Duration	L_{eq}	L_{min}	L_{max}	L_{10}	L_{50}	L_{90}	LOG
1	116	10/14/2020 9:59:48 PM	10/14/2020 10:30:18 PM	0000:30:31	37.8	36.3	62.4	43.5	39.9	38.1	1.577
2	117	10/14/2020 10:32:05 PM	10/14/2020 11:05:43 PM	0000:33:39	38	35.6	61.5	40.8	38.6	37.1	1.579
3	118	10/14/2020 11:07:00 PM	10/14/2020 11:46:00 PM	0000:39:01	36.4	35.1	58.7	39.7	37.8	36.7	1.561
4	119	10/14/2020 11:48:15 PM	10/15/2020 12:18:43 AM	0000:30:29	38.2	36	65	40.7	38.9	37.5	1.582
5	120	10/15/2020 12:20:02 AM	10/15/2020 12:52:33 AM	0000:32:32	38.1	36.7	52.3	40.7	39.1	38.1	1.580
6	121	10/15/2020 12:53:34 AM	10/15/2020 1:25:12 AM	0000:31:39	35.6	34.8	50.7	39.8	38.2	36.7	1.551
7	122	10/15/2020 1:26:10 AM	10/15/2020 2:03:14 AM	0000:37:05	36.2	33.2	49.9	38.2	36.7	35.1	1.558
8	123	10/15/2020 2:04:05 AM	10/15/2020 2:35:17 AM	0000:31:13	37.1	33.9	71.7	40.6	37.7	35.6	1.569
9	124	10/15/2020 2:36:49 AM	10/15/2020 3:08:28 AM	0000:31:40	36.7	32	58.5	38.1	35.9	34.4	1.564
10	125	10/15/2020 3:09:40 AM	10/15/2020 3:41:48 AM	0000:32:09	33.7	**31.4**	63.5	41.5	35.7	33.3	1.527
11	126	10/15/2020 4:19:40 AM	10/15/2020 4:50:03 AM	0000:30:24	38.1	33.7	66.7	41	38.4	36.3	1.580
12	127	10/15/2020 4:51:12 AM	10/15/2020 5:23:44 AM	0000:32:33	36.9	33.5	61.3	40	37.7	35.8	1.567
13	128	10/15/2020 5:24:35 AM	10/15/2020 5:57:09 AM	0000:32:35	41	36.5	67.6	48.9	43.3	39.2	1.612
NIGHT SAMPLING			100 %		37.13						1.5698

AMBIENT NOISE MONITORING REPORT

Location	S.SAKTHIVEL HOUSE	**Land use pattern**	Residential
Date of Monitoring	14.10.2020	**Geo coordinates**	
Make, Model & serial no. of the Instrument	Larson Davis, 824, A2008	**Latitude**	**11° 41'33" N**
		Longitude	**77° 58'39" E**

DAY TIME NOISE

S.No	File No.	Start	End	Duration	L_{eq}	L_{min}	L_{max}	L_{10}	L_{50}	L_{90}	LOG
1	130	10/15/2020 7:41:41 AM	10/15/2020 8:26:06 AM	0000:44:26	52.5	44.5	79.8	59.3	57.7	55.6	1.720
2	131	10/15/2020 8:27:10 AM	10/15/2020 9:01:38 AM	0000:34:29	46.7	45.5	78.5	60.1	59	56.3	1.669
3	132	10/15/2020 9:07:41 AM	10/15/2020 9:38:36 AM	0000:30:56	56.8	45.1	78.6	60.1	58.8	56.1	1.754
4	133	10/15/2020 9:43:11 AM	10/15/2020 10:16:27 AM	0000:33:17	60.2	46.6	75.9	59.9	58.8	56.7	1.779
5	134	10/15/2020 10:48:56 AM	10/15/2020 11:28:28 AM	0000:39:33	50.1	44.8	73.5	51.5	48.1	46.7	1.699
6	135	10/15/2020 11:29:17 AM	10/15/2020 12:02:51 PM	0000:33:35	48.7	44.2	79.1	52.7	48.2	46.4	1.687
7	136	10/15/2020 12:03:30 PM	10/15/2020 12:35:05 PM	0000:31:36	59.6	46.2	69.8	60	55.9	49.5	1.775
8	137	10/15/2020 12:35:48 PM	10/15/2020 1:06:08 PM	0000:30:21	63	52.5	71.4	61	59.4	56.8	1.799
9	138	10/15/2020 1:07:49 PM	10/15/2020 1:41:36 PM	0000:33:48	60.9	50.7	76.5	58.8	57.1	55.3	1.784
10	139	10/15/2020 1:45:15 PM	10/15/2020 2:30:49 PM	0000:45:35	60.7	51.9	73.9	61	59.9	58.3	1.783
11	140	10/15/2020 2:31:44 PM	10/15/2020 3:03:58 PM	0000:32:15	47.9	46.4	65.5	58.9	57	54	1.680
12	141	10/15/2020 3:08:05 PM	10/15/2020 3:38:40 PM	0000:30:36	62.5	47	71.1	58.6	56.9	54.3	1.795
13	142	10/15/2020 3:40:10 PM	10/15/2020 4:10:12 PM	0000:30:03	49.6	45.8	80.6	59.5	51.4	48.1	1.695
DAY SAMPLING			81.25 %		**54.94**						1.7399
DAY & NIGHT SAMPLING			100 %								

AMBIENT NOISE MONITORING REPORT			
Location	Milakaikaranur	**Land use pattern**	Residential
Date of Monitoring	13.10.2020	**Geo coordinates**	
Make, Model & serial no. of the Instrument	Larson Davis, 824, A2008	**Latitude**	**11.711188**
		Longitude	**77.977983**

DAY TIME NOISE

S.No	File No.	Start	End	Duration	L_{eq}	L_{min}	L_{max}	L_{10}	L_{50}	L_{90}	LOG
1	17	14:29:54	15:06:42	0:36:48	84.1	55.9	94.3	87.8	82.6	60.6	1.924
2	10	6:28:55	6:59:01	0:30:06	70.7	56.3	**94.7**	68.9	67.9	64.9	1.849
3	35	14:13:12	3:09:49	0:34:34	64.4	56.3	84.3	65.2	64.7	62.3	1.808
4	40	17:51:22	18:21:24	0:30:02	58.4	56.1	74.1	60.1	57.6	56.7	1.766
5	60	20:14:10	20:44:18	0:30:08	57.6	55.6	72.1	58.4	55.7	54.2	1.760
6	21	17:19:06	17:45:04	0:25:58	64.3	56.1	81.6	65.6	60.9	56.7	1.808
7	22	18:08:39	18:20:00	0:11:21	60	56	76.8	62.4	58.7	56.7	1.778
8	23	18:28:13	18:39:35	0:11:22	57.8	**55.8**	73.4	58.8	57.3	56.2	1.761
DAY SAMPLING				50 %	**63.97**						1.8068

AMBIENT NOISE MONITORING REPORT											
Location			Jalakandapuram CRV		**Land use pattern**			Residential			
Date of Monitoring			13.10.2020		**Geo coordinates**						
Make, Model & serial no. of the Instrument			Larson Davis, 824, A2008		**Latitude**			**11° 41'44" N**			
					Longitude			**77° 52'41" E**			
DAY TIME NOISE											
S.No	**File No.**	**Start**	**End**	**Duration**	**L_{eq}**	**L_{min}**	**L_{max}**	**L_{10}**	**L_{50}**	**L_{90}**	**LOG**
1	169	14:29:54	15:06:42	0:36:48	47.4	**44.1**	75.3	61.6	52.9	47.5	1.675
2	171	6:28:55	6:59:01	0:30:06	89.3	47.9	94.5	91	89.4	85.4	1.951
3	172	14:13:12	3:09:49	0:34:34	90.3	84.9	93.2	91.1	89.7	87.3	1.955
					72.44						1.8603

AMBIENT NOISE MONITORING REPORT			
Location	4th ward	**Land use pattern**	**Residential**
Date of Monitoring	16.10.2020	**Geo coordinates**	
Make, Model & serial no. of the Instrument	Larson Davis, 824, A2008	**Latitude**	**11°41'11" N**
		Longitude	**77°57'46" E**

DAY TIME NOISE

S.No	File No.	Start	End	Duration	L_{eq}	L_{max}	L_{min}	L_{10}	L_{50}	L_{90}	LOG
1	7	10/16/2020 10:23:31 PM	10/16/2020 10:54:26 PM	0000:30:56	48.3	**69.3**	**42.1**	55.5	47.4	45.5	1.683
2	8	10/16/2020 10:55:33 PM	10/16/2020 11:27:04 PM	0000:31:32	47.4	56.7	43.8	48.6	47.2	45.6	1.675
3	9	10/16/2020 11:28:21 PM	10/16/2020 11:59:05 PM	0000:30:45	51.5	61.2	42.8	52.7	51.3	46.6	1.711
4	10	10/17/2020 12:00:45 AM	10/17/2020 12:33:04 AM	0000:32:20	54.8	68.1	42.8	57.9	52.8	45.7	1.738
5	11	10/17/2020 12:34:16 AM	10/17/2020 1:08:13 AM	0000:33:58	57	62.6	43.5	58.2	57.1	54.6	1.755
6	12	10/17/2020 1:11:31 AM	10/17/2020 1:42:07 AM	0000:30:37	57.4	63.5	42.4	59.5	56.8	54.0	1.758
DAY SAMPLING			37.5 %	**Leq Average**	**52.48**						**1.7200**

AMBIENT NOISE MONITORING REPORT			
Location	15 th ward/Mani kandan	**Land use pattern**	Residential
Date of Monitoring	15.10.2020	**Geo coordinates**	
Make, Model & serial no. of the Instrument	Larson Davis, 824, A2008	**Latitude**	**11.715231**
		Longitude	**77.962556**

DAY TIME NOISE

S.No	File No.	Start	End	Duration	L_{eq}	L_{min}	L_{max}	L_{10}	L_{50}	L_{90}	LOG
1	33	10:53:39	11:24:12	0:30:33	89.1	45.1	95.8	79.2	59.2	47.3	1.949
2	34	14:00:16	14:06:33	0:06:17	74.4	37.1	89.7	64.1	46.2	41.7	1.871
3	35	14:13:12	14:47:46	0:34:34	60.6	44.8	76.7	63.2	59.8	50.7	1.782
4	36	15:28:12	15:58:13	0:30:01	57.2	44.6	83.6	60.5	50.3	48.8	1.757
5	37	16:00:52	16:30:54	0:30:02	55.9	44.6	83.4	52.1	48.2	46.4	1.747
6	38	16:34:03	17:13:35	0:39:32	54.5	44.4	82.4	55.3	49.2	46.8	1.736
7	39	17:19:07	17:49:20	0:30:13	59.5	44.3	86.8	62.5	51.6	47.5	1.774
8	40	17:51:22	18:21:24	0:30:02	52.4	43.1	78.6	53.6	47.2	44.8	1.719
9	41	18:26:34	18:56:44	0:30:10	50.5	45.1	76.9	52.1	46.4	43.3	1.703
10	42	19:00:32	19:30:35	0:30:03	49.1	44.2	75	51.9	45.7	42.8	1.691
11	43	20:14:22	20:45:32	0:31:10	47.6	44	74.7	50.6	44.8	41.9	1.677
DAY SAMPLING				68.75 %	**58.07**						1.7642

BEFORE THE NATIONAL GREEN TRIBUNAL, SOUTHERN ZONE AT CHENNAI.

O.A.NO.103 OF 2020 (SZ)

S. Sakthivel

...Applicant(s)

Vs

The District Environment Engineer, The Tamil Nadu Pollution Control Board and others.

...Respondent(s)

REPORT OF THE JOINT COMMITTEE IN COMPLIANCE WITH THE ORDER DATED 12.01.2021 ISSUED BY THE HON'BLE NGT(SZ) IN THE MATTER OF O.A.NO.103 OF 2020.

Advocate for Applicant No.1
Thiru.C. Kasirajan,
Advocate, Chennai.

Date: 25.03.2021.

Date of hearing on 26.03.2021